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Clouses 2 and 3 were added to the Bill. The Schedule was added to the Bill. Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JANARDHAN POOJARI: Sir. I beg to move:

"That the Bill be returned."

The motion was adopted.

### SHORT DURATION DISCUSSION ON THE STATEMENT ON TEXTILE POLICY

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): We shall take up Short Duration Discussion under Rule 176 on the Textile Policy laid on the Table of the Rajya Sabha by the Minister of Supply and Textiles on the 30th July, 1985. Shri M. M. Jacob to initiate the discussion,

SHRI M. M. JACOB (Kerala): Thank you, Mr. Vice-Chairman. Inside Lok Sabha and also outside through press and in several places, we heard the discussions on the national textile policy. So this is a really important topic because India at one stage was the leader of the textile industry in the world. India was known abroad in all parts of the world for the quality of the textiles that we produced. The beauty of India lies in the different languages existing in India and different varieties of textiles produced in Indfa. This has been accepted by all the people all around the world. Such an India, which is a pioneer in this field, had to think twice about the recent developments' the world over. Indian textiles were pushed back from the markets. Our share in the world market is hardly 2 per cent today. So the Government correctly thought it fit to bring a new policy for the revival and reconstruction of textiles. While I do not deny the fact that the Government brought a policy in 1981 which worked all these years, yet the result

was not encouraging. The handloom sector had their own problems-the problem of growth, the problem of wages. The mill sector had more difficulties just like the handloom sector. So all these sectors of the textile industry felt restless. It is an opportune time that the Minister of Supply and Textiles thought that a new policy statement is appropriate at this moment.

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Sir, the textile industry is 176 years old in this country. It employs 120 lakh workers in the textile industry as a whole. We cannot afford to let such an industry to suffer any more in this country because it is the major employment area next to agriculture in We find from the statement that many mills are sick. That is one of the reasons for our bad performance. I was going through the statement. On page 5 the reasons for this sickness are narrated-and I quote:

"The reasons for sickness are. manifold and complex which include financial difficulties, managerial incompetence and negligence, obsolete plant and machinery, inadequate maintenance incorrect product mix. poor marketing, excess labour and poor industrial relations."

Sir, this is an eye-opener to every one in this country. Even today, with all these constraints, we are happy we are exporting more than Rs. 2,000 crores worth of textiles and making money out of it. As I mentioned earlier, a large number of people, a good number of people, live on this. In this context it is appropriate that we are now discussing this policy statement. I am very happy about one aspect of it.

About six months back the Government of India appointed a Committee to go into the problems of the textile industry. This Committee, headed by a Secretary, did not take much time: the report came soon without wasting much time in going back and forth. Soon we found a national textile policy

and the statement on the textile policy. So, in that way, I congratulate Government and the Committee for expeditiously working to bring a result.

Sir, I want to point out the salient features of the policy; I am not taking away the time in describing all the features. I am really happy to note the integrated approach in this policy. The new policy emphasizes that it will provide cloth for everyone in It sees everything in country. national interest. How long can country like India lose money duction of textiles which is the premier industry in our country? So, at some stage we have to take corrective In the policy we have measures. mentioned about the duty deduction in more than one case. I would like to know: Are we going to pass on the benefit of duty deduction to the consumers? In the past it was not the experience. Whenever there was a duty deduction, the big magnates of the mills used to take advantage of it. Are we going to pass on the benefit to the consumer this time? This is the right question to which we expect to know the answer correctly. This time the policy has taken the spinning. weaving and processing as different stages of manufacture instead of compartmentalizing as handloom. loom, mills and so on and so torth. This is a good beginning. Here, one point of fact which can be appreciated is the fuller flexibility. That reduction of rigidity in the textile policy. Again in the statement-you will permit me to look at page twothe multi-fibre approach is mentioned

"The multi-fire approach implicit in providing fuller fibre flexibility would be guided by the following considerations.

- (a) Full fibre flexibility as between cotton and man-made fibres/yarn...
- (b) Adequate availability of manmade fibres/yarn at reasonable prices.

(c) Creation of capacity by new units and expansion of capacity by existing units for production fibres yard ... to reduce synthetic costs of production,

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(d) Fiscal levies on man-made fibre/yarn, and of the intermediate used as inputs for the production of such fibres/yarn to be progressively reduced for absorption of increased production and keeping domestic open the export window for manmade fibre/yarn."

Sir, this approach is commendable.

Now I come to the handloom sector. In the handloom sector the policy has given eight points, statement clearly mentioning what, exactly means. Sir I happened to read many of the editorials and comments on this and I am glad to say that most of the editorials of the leading newspapers in this country, whether it is in the southern papers or the northern papers or the central papers, in fact the editorials were in favour of the policy appreciating the stand taken by the Government. Of course, we used to get our mail every morning with criticism as well as appreciation. The MPs used to get several voluminous letters criticizing and also congratulating, but I found that the number of congratulations were more when compared to the number of criticisms and adverse remarks. So, in the handloom sector, the one aspect of undertaking the responsibility of giving cheaper cloth to the teeming millions of this country is not a small thing. Shifting the work to the handloom sector, entrusting them with the responsibility of producing cloth for the millions of people in this country—the critics in some corners used to say-is meant for wholly destroying the handloom sector. You are asking them to produce the janata cloth. But, Sir, on the contrary, the Government is taking up the responsibility of the janata cloth. The Government is taking up the responsibility of the handloom industry. And in a statement of the Minister

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recently I happened to read that by new this introducing this new approach, we would able to produce 1 million jobs additionally. In a country like India, to provide jobs for 1 million, is it a small thing. Sir? It will be a real achievement if it is achieved. And I hope it is going to be achieved. This year 400 million metres of the janata cloth we are going to produce. If the calculations are correct, by 1990 we will be able to produce more than 900 million metres of cloth under the scheme for the common man.

Sir, the subsidy of Rs. 2 per metre is there. But I feel, even it is worth consideration whether this subsidy can be increased from Rs. 2 per metre. Sir, again, the subsidy total comes to more than Rs. 180 crores. It gives a boost, it is a moral booster, it is an economic advantage to the handloom workers who are the backbone of this industry in this country.

Some critics used to say that the skilled workers would be adversely affected when the janata cloth was going to be manufactured. I went through the statement again and again to find out whether the skilled workers are neglected. Sir, there is an area of the skilled workers, of upgrading skill, modernising their skill, them more training, giving them more orientation and making them more competent in their work. Sir, by production of the finer varieties of handloom by the skilled workers we are able to capture the foreign markets of South Kotea, Turky, China, They are all dumping their goods all around the world. But the Indian handloom has got a market everywhere provided the cloth is superb. Sir, the quality and the expertise is more important. So, I teel that the Textile Minister will certainly give . more thought to the research and development in the handloom sector because it is the handloom sector that is going to sell India in the world because India

has the name on account of our finer varieties of handloom. Sir, this research and development is also highlighted in this scheme as the Weavers Service Centres and the Design Centres. I hope this will really do good to the industry.

Sir. the welfare of the handloom workers, also mentioned in the scheme, is commendable especially when concerns about the creation of a provident fund and workshed-cum-houses. Sir, housing for the textile workers. housing for the handloom workers, was the real need, felt need, in the country. Representations were flowing to all MPs and all people in authority from . the handloom workers who are downtrodden and who do not have proper conditions of living in their own areas. So, if this textile policy is able to meet at least that, on a priority basis, will be the happiest man because a larger number of people are employed in the handloom sector.

Sir, now comes powerloom, I do not want to elaborate anything on power-·looms. The powerlooms sector used to have a free ride, and some people said that the powerlooms had now control. But the powerloom people have their own complaints that nobody is to look after them. The mills used to complain that the powerloom is a curse for them and vice-versa. But now in this policy we see a proper place given to the powerloom. Not only that, registration, compulsory registration of the powerloom is included in this policy statement, but that means, they will have to pay taxes regularly. That means, they will have to be fair to the labour. They will have to be honest in their handling. And it is a beginning of the trend of improvement of powerloom sector also in this country in the total scheme of things. I am very sure about it, Sir.

Now, Sir, about cotton the prominent role taken by the Cotton Corporation. I am only mentioning about the role of the Cotton Corporation of India.

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I am happy the Minister has mentioned the other day that he is going to restructure the Cotton Corporation of But I do not know how he is-I feel hrst going to restructure it. and foremost priority should be given to the restructuring of the Cotton Corporation of india to ensure remunerative prices for the cotton gro-Without remunerative prices to the cotton growers India's textile policy cannot go torward. In future the Indian textile industry would depend upon the strength of the cotton growers of this country. Sir, year we exported 3 lakh bales of cottion. But at the same time we imported 1 lakh of medium variety. Exported long and extra long cotton. We have exported it at higher value and imported it at lesser value. That was the correct policy also. When the remunerative prices have been assured for the cotton growers, I am the steady supply of cotion is going to come and in good quality. I request the Minister to consider having a buffer stock always in country rather than going in for imports on and off. We may be able to have a buffer stock when the prices go above your expectations. you can release from the buffer When prices go down you can buy the cotton in the open market and keep it in the buffer stock. By this method you will be looking after their interests properly.

Sir, about the mill sector, I do not know much. But many of the hon. Members from the mill sector who are here now may like to speak about it. The mills have started getting sick from 1960 onwards. I am unable to understand whether it is due to the sickess of mills or due to the sickness of the management.

SHRI R. MOHANARANGAM (Tamil Nadu): Both are same.

SHRI M. M. JACOB: I feel it is because of the sickness of management, May be an old man started a good industry some time back in the country. But when generations

come, it is not the export who is the emperor of the empire. . It may be somebody-his son or his son-ii-law who happens to head the mill. what does he know about the textile industry or intricacies of it? What does he know about the labour legislation or the modern methods handling the labour? I am not casting. asperisons on anybody. But the fact of the matter is that unless you have an expertise in handling a large number of people—the result will Bonrbay textile what happened in mills will take place. In these mills thousands and thousands of workers were thrown out of employment. The reason they say is: it is uneconomical and the mills are getting in the red. By advancing this reason they The workers were thrown close it. out in the streets mercilessly. think we have a social responsibilty towards these workers.

I am glad that in the textile policy the Government the Minister and have come out with a statement that they will be having a rehabilitation fund to take care of the workers who lose their employment. I think it is a good thing. But I would like to know from the Minister how he is going to operate this rehabilitation fund? it from the cess? If it is going from the cess, how much time the Government is going to take to lav down the procedure of rehabilitation fund? Is it going to be an unending process of rehabilitation? Since many mills are... in the red and the rehabilitationprocess will continue. Whether Minister will have a specific theory of rehabilitation? If so, we expect that the work will start soon.

Finally, I would like to know about the subsidy to the handloom sector which the Government is contemplating. Are you going to increase the subsidy? Are you thinking of a housing complex for the handloom workers in the areas where they live in

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contemplating a causter? Are you creation of an expert agency tor marketing of the handloom products?

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cussion on the

One more point I would like mention is about price printed on the all the clothes Previously used to bear the price per metre on it and that too at a fixed price from But today we find in one any shop. snop a saree costing Rs. 100; and the same saree costs in another or near. by shop Rs. 200/-Sir, the people, who go around the market to buy things find it difficult to the real price of it. So, when you are implementing these things. You make it a compulsory thing that the retail price is also written on piece of cloth, whatever may be the variety of cloth, whichever may the agency which produces it, whether it is Handloom or Powerloom or Mill, price must be written on cloth. It will be a very good relief for the people. Sir, work out market share of different sectors in the new policy. We would like know how you work out the market you plan things. shares when I congratulate the Government the Minister for this National Textile Policy and also request you to that the workers' interests, at any cost, are protected when you contemplate the implemenation and please implement it as speedily possible and the machinery for implementation is going to be more important than the Textile Policy, Thank you.

SHRI K. MOHANAN (Kerala): Sir, I am sorry I cannot congratulate the Minister for his new Textile Po-I do not know what is there in this policy to call it a new one. It is something like some new brands of tooth paste and toilet soaps peing produced as 'new' brands, but there is nothing new except the wrapper. If anything is new there, that is little - reduction in the quality quantity. Like that, this new Textile Policy is nothing, but it leats the policy of this Government to

protect the interest of the nonopoly houses and the rich people of country. Sir, it is nothing but a compiete surrender to the pressure houses blackmail of the monopoly and the mill-owners of this country. It repudiates the interest of the poor consumers. It repudiates the interest of the workers and it also repudiates the interest of the millions of cotton growers of this country. Here, this policy declaration is nothing but the total acceptance of the demands raised by the Indian Mill-owners Federation or Mill Federation of India. What is the essence of this new policy? I would like to examine that. I would like to be precise. I would try to make it in three important points. That is: the essence of this new policy promoting liberal import of textile machinery in the name of modernization, number one.

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- 2. To lower rates of custom duty: and
- 3. treating powerlooms and mills as the same by withdrawing the preferential treatment of powerlooms in relation to mills.

Sir, these are in the name of new and I am quoting from the policy policy statement itself.

That is "for increase in production of cloth of acceptable quality at reasonable prices to meet clothing requirements of a growing population".

This is what he has said in this policy statement but this is nothing but to cheat the millions of under-clothed poor in this country and to conceal the motivation behind this new licy. You cannot achieve this declared objective through this policy or scheme envisaged in this policy and I know that you have no intention, at all, to achieve this declared policy. That I know very well, I am coming to the first point, that modernisation. When we are discussing the question. of modernisation. another question that is arising out of

it is, modernisation for whom? M.odernisation for whose interest? it in the interest of the poor people or the workers, or is it in the interest of the textile magnates of this country? In your policy statement, modernisation is intended for the third category, that is, to protect the interests of the mill-owners of country. That is my charge.

Now, Sir, the modernisation envisaged in the policy will never help reduce the prices of the common varieties of cloth. I do agree that will cater to the growing demands of the top class, that is, 10 to 15 per cent of the population, for synthetic and mixed fibre fabrics. It will not cater to the needs o the underclothed millions, the underclothed population of this country in any way. And will not reduce the price of cloth For all these years we have invested crores of rupees in name of modernisation in a section of But what happened? Did the mills. the prices come down or increase? I would like to know from the Minister whether this policy for modernisation of mills through liberal import of textile machinery from foreign reduction of customs countries and duties, help to bring down the price of cloth.

The mill magnates of this country are always crying that the industry is in a crisis. Actually whether the industry is in a crisis will have to be studied. We will have to look into the realities. Actually there is crisis at all in this industry. That is my point. If there is any crisis, it is for the workers, the poor consumers and the cotton growers, not for the mill magnates. Sir, I would to quote some figures. The made a study and according to the . RBI study, in 1950-51, 145 mills in the country earned a profit of 15 crores. But in 1980-81, in 230 mills the mill-owners earned a profit of Rs. 277 That is crores. 1950-51 when it was Rs. 15 crores for 145 mills, it increased in 1980-81

Rs. 277 crores from 230 mills. Not only that, their assets also increased from Rs. 228 crores in 1950-51 Where Rs. 2,260 crores in 1980-81. The is the crisis for this industry? latest study made by the RBI or 245 mills reveals that the net profits in one year are about three-fourths of the original investment. would 1 like to know where is the crisis this industry. Or is the crisis man. The crisis, as I have already made. mentioned, is to the poor consumers, the workers and cotton growers. would like to know whether you have envisaged anything in your Textile Policy to overcome the difficulties of these sections, that is, workers, the consumers in the rural area and the poor cotton growers.

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Sir, in this new policy, the Government's interest is to protect their loved partners through the liberalisation of import of textile machinery, reduction in customs duty and with drawal of fiscal preferences to powerlooms. Another peculiar feature of this policy is-this is my, charge—that this policy will accelerate the displacement of workers the handloom sector. The emphasis on modernisation and rationalisation and giving freedom to contractors nothing but displacing even the present strength of workers engaged in the industry in the organised sector as well as in the unorganised sector. Here I would like to quote what the fact-finding committee on handlooms and mills said in its report in 1941 in reference to the dangers involved in encouraging powerlooms. According to the committee-there were only 16,000 power-looms in the country-"A mill will close down if it does not earn a profit but a handloom will go on even if it brings no profit because the weavers depend on it helplessly." This is the plight of the poor. handloom labourer in this country. You can close down a mill. ...

RAMANAND SHRI YADAVI (Bihar): It is only to remove helplessness of the handloom weavers that this measure has been initiated.

SHRI K. MOHANAN: The handloom weavers helplessly depend upon their handloom. They have no other If a mill does not earn way out. profit; you can close it down but a handloom weaver cannot throw away his handloom because that is his only means of livelihood and he is forced to depend upon it even without adequate profit or income from it. is my point. It is in that context that I ask whether there is anything to project the poor handloom weaver envisaged in this new textile policy. No, nothing at all. Not only This new policy will accelerate the displacement of handloom workers in the unorganised sector as well mill-owners in the organised sector. .

Another teature of the new textile policy is that it encourages mill-owners to close the mill which they consider to be unprofitable or non-viable. This is nothing but a jungle This is the jungle law of capilaw. If the owner considers that his mill is unprofitable or non-viable, he can unilaterally close down mill. You are encouraging that and you are giving an Open General Li. censee for closing down whichever mill the owner wants to. This another feature which I am opposing in this new policy. You are repeatedly referring to the need for protecting the workers' interests in policy statement But what is the reality? It is only a lip service. 1 know what you are arguing. My friend. Mr. Jacob, already mentioned about the rehabilitation fund. in this policy stateyourself stated ment that this fund is provided for giving relief and I think it is for limited period. This rehabilitation und is to give relief for a limited peod. And the joke of the statement is about its protection of workers. It says the displaced worker would given priority in securing employment in other units under the same management or other industrial units the same area. A wonderful observation! I do not know what else I can call it. In other words, am thankful to the Government that

they have conceded that if this new policy is implemented, there will be a large-scale unemployment and displacement of workers in this indus-Thev have conceded And, Sir. as a remedy, they propose to rehabilitate the workers I think that the Minister's statement OB Rehabilitation Fund and on employment to the displaced workers in other industrial units under same management or in the same industrial area is a wonderful joke and I think that the editors of the "Guin-Book of World Records" กซิร try to include this invention of the Minister in their next edition. And, Sir, I do not know whether these people are living in a wonder land. Everybody knows the realities of our labour market and nobody can expect that such a protection would be given by the monopoly houses and hig industrialists of this country to displaced labourers in the textile in. dustry. (Time bell rings). Sir. want of time, I am trying to conclude within one or two minutes.

Summing up, Sir, I would like say, as I have already mentioned. that there is nothing new in this socalled new textile Policy. If is anything new, that is only strengthen the hands of the mill-owners, the profit-hungry mill owners, of this country This is nothing but a reflection of the industrial and economic policies pursued by this vernment. This is a clear reflect. tion of that and that is why I am opposing this policy statement totally. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, Mr. Vithalbhai Motiram, Patel.

SHRI VITHALBHAI MOTIRAM PATEL (Gujara'): Mr. Vice-Chairman, Sir, I disagree with my friend when he says that the policy is totally dark. I have gone through the Textile Policy and I think it will help in improving the health of the textile industry in the country.

Sir, the textile industry went through one of the severest periods of recession since last three years, and my State, Gujarat, is the worst sufferer because many texule units have been closed down in my State In Gujarat, there are 114 mills. But, Sir, today, half of them are facing a serious crisis and the State Government is trying its best to restart the closed textile -units. Unfortunately, not a single unit has been fully res. tarted and about forty thousand wor-'Textiles' is kers are jobless. subject within the purview of the Union Government, But, till now, the Government of Inda has not taken any serious steps to restart the closed textile units. Talks are going between he State Government and the Central Government to restart the closed textile units. But, till today, Sir, no final decision has been taken. The Gujarat Government has requested the Centre to nationalise about dozen textile units in Gujarat they have done in the case of 13 mills in Bombay. But the Central Government is not ready to nationalise the textile industry. The State vernment has requested the Central to allow it to nationalise all the sick textile units there and the Government has also requested Central Government to provide some funds to restart the sick units provide employment to thousanus of workers. Earlier Sir, the Commerce Ministry was sympathetic and now the Textile Ministry is sympathetic to-the demands of the Gujarat But, unfortunately, Government, Finance Ministry is hesitating to help the State Government to restart sick textile units. For the past two years, negotiations have been going on on the question as to how to provide funds to the Gujarat Government to restart the sick textile units and to help the textile industry. The State Government is worrled about it cause of the foto of thousands of unemployed workers. This is human problem. So, the Minister of Textile should use his influence with the Finance Minister to see that the

necessary funds are provided to the Gujarat Government for restarting the sick textue units. The Finance Ministry officials have raised enough queries and the State Government has replied enough. Why can't they sit together once and settle the issue? Since last two years it has been hanging fire without any solution. Sometimes we feel that the Centre's attitude towards the State of Gujarat is stepmotherly as far as the Finance Ministry is concerned.

been In the Textile policy it has mentioned that the interests of the farmers will be looked after. But going through the policy it seems that the interests of the textile industry have been given upper-most place than the interests of the farmers. Cotton growers must be assured re-In the textile munerative price. policy more importance has been given to man-made fibre. I can understand to provide cheaper cloth to the common man; the use of manmade increased, but fibre should be should not be at the cost of cotton growers. I request the Minister to assure the House that farmers will be assured remunerative price level should not be below the support price plus 25 per cent.

I was also surprised by the decision of the Government to import one lac bales of cotton. There was a record crop of cotton last year and this year also. And there is no necessity to import cotton. Government should re-consider the decision and should not import cotton from abroad when all the required cotton is available in the country.

In the new textile policy it has been assured that the interests of the labour will not suffer. But let me tell you two things, cannot go together. Modernisation and interests of workers cannot go together. If you want to provide cheaper and good cloth to the people, modernisation is absolu-

tely necessary. And I welcome policy of the Government to moderniso the textile industry. In modernisation Government should see that if retrenchworkers do not suffer. ment is unavoidable. the workers compensation. should be paid full

I also welcome the policy of running unviable units which cannot be viable in any case. So unviable units should be scrapped and the workers should be given full compensation by selling the land, etc. If the textile industry is healthy. the workers will be benefitted

In these circumstances, to the industry healthy the management and the workers all should be prepared to sacrifice. Somebody will have to sacrifice in the long-term interest. While modernising the Government should take into confidence the workers also. I hope the Government will look after the interests of the workers and farmers, besides the industry.

Thank you.

THE -VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Miss Javalalitha

MISS JAYALALITHA (Tainil Nadu): Mr. Vice-Chairman, Sir, I will try to be brief in my remarks on the new National Textile Policy announce ed by the Government of India June 6, 1985.

Much has already been said on this subject in the other House as well as this one. Not only the Members in the Opposition but even most. of the ruling party Members participated in the discussion in the other House have expressed grave misgivings about the new textile policy. I find myself equite in agree-ment with the doubts and apprehen; sion already expressed and the critism already voiced against this new textile policy. I do not wish what has already been said, since

6.7.7

Members in most of the hon. this House would have gone through the speeches made by the hon. Members in the other House on this subject. I shall, therefore, confine myself to a few important points.

Statement on

Textile Policu

It has been announced by the Minister for textiles that the proposed restructing of the textile industry will have three main dimensions, namely: (a) The industry shall be viewed in terms of the stages of its manufacturing process, namely, spinning, weaving and processing; (b) The industry shall be provided with fuller flexibility in the use of various fibres: and (c) The industry shall be subject to pragmatic policies regarding more creation or contraction of capacities by units, in order to increase competition and promote healthy growth in the industry.

As regards clause (a), I see nothing wrong in it. In clause (b) there is a catch. There is more to it than what meets the eye in this seemingly innocuous statement. As for (c) it is positively dangerous. It is as deadly as an atom bomb, whose nuclear fallout will spell the doom of lakhs of workmen employed in the mill sector. But I will come to that later.

At another point in the text of the new textile policy the Minister announced a whole plethora of steps running into 8 sub-sections. These measures are purportedly designed or better the lot of to ameliorate handloom weavers, and in addition 'to all this, two more schemes have been enunciated to provide direct benefit weavers, namely. to handloom A contributory thrift fund scheme to provide assistance to the handloom weavers during times of need: (2) a workshed-cum-housing scheme to provide a better place for work and living to the handloom weavers.

At first glance, all this looks very nice on paper, and it also sounds very wonderful when we first hear it. But what is the reality? An in-depth analysis of the new textile policy reveals that it is heavily loaded in favour of the mill sector. This new policy offers maximum concessions and a tremendous filtip to the rich tycoons and magnates of the mill sector and pays only lip service to the needs of more than 75 lakhs of poor, humble handloom weavers all over the country.

This new policy is not going to restructure and promote the healthy growth of the entire textile industry in the country. It is going to boost up the structure of the mill sector only. The powerloom sector will also benefit as it is closely linked with the mill sector in several ways. It is the handloom sector which is going to receive a death blow if this new policy is followed.

As 'a result of this new policy, in about 3 to 4 years' time the structure of the handloom sector will not be restructured or built up or shored up; instead this new policy will completly demolish and destroy the structure of the handloom sector culminating in the total obliteration of the handloom industry. If the policy is followed, in about 4 years' time, the handloom sector will be killed, wiped out totally.

I am being very blunt, I know; but this is the truth which is plain for all to see, if this new policy is viewed with an unbiased mind.

Can the country tolerate or withstand this? In Tamil. Nadu alone, there are more than 25 lakh workers in the handloom sector. What about the handloom workers in other States? In particular, what about the handloom weavers in the North Eastern States of India? The North East is well known for its beautiful traditional handloom textiles.

The Government itself admits that 75 lakh weavers are engaged in the handloom industry. I am sure the act, ual figure must be much higher, since whole families of weavers engage

themselves in handloom cloth production, which is their only means of livelihood, and on which they depend totally for their very existence.

What is to be the fate of these lakhs of poor workers? The Government speaks of a scheme to help them times of need. As far as handloom weavers are concerned, they are always in need. They are already, since time immemorial living and existing in pitiable, miserable conditions of abysmal poverty. In the regard, must mention that the AIADMK Government in Tamil Nadu is the only State Government which has enacted a unique Act for the payment minimum wages to handloom wear It would be a good thing it the Union Government came forward to enact a similar Minimum Act for han'dloom weavers throughout India. and the minimum wages prescribed for production of controlled cloth must not be lower than wages paid in accordance with Tamil Nadu Act.

Referring to the workshed-cumhousing scheme for handloom weavers now announced in the new textile policy, if I am not mistaken, I recall that even 2 years ago, the Central Government announced that the implementation of the scheme for building houses for handloom weavers and beedi workers would be accelerated and measures would be taken war footing. But what has been done? what happened to the grand proclamade two years mation? I ask the Central Government-have you even moved a little figure in this direction. If you say you have, I am sorry to say that I am not able to see any tangible evidence or results. Can you provide details of where houses have been built and how many such houses have been built and how many such houses have been built for handloom weavers during the past two years since that scheme was announced?

I now refer to the release of funds by the Government of India for the [Miss Jayatalitha]

If we take a look handloom sector. at history, we find that untortunately or otherwise, through the years, the whole concept of the handloom industry has historically become a subsidyoriented one. By observing a special Handloom Week or Weeks, as the case may be, every year, huge rebates up to 30 per cent are given to the cooperative societies as incentives increasing sales and to dispose ΩÎ accumulated stocks. This 30 ver cent rebate is supposed to be shared in equal measure by the Central Government and the State Governments. The Centre is supposed to give 50 per cent and the States 50 per cent the rebate.

Because of huge resource raints which the States are constantly facing, some State Governments may not have released their share of But I ask the the rebate amount. Centre-have you released your share of the rebate amount to the States at least to prove your bonafides I have already admitted, some State Governments may not have released their share of the rebate amount. But at least the Centre can prove bonafides by coming forward to · release its share of the rebate to the States with the condition that States should disburse their share of the rebate within the same period or within a stipulated time limit such as three months or so, failing which the amount will revert back to the Cen-Surely the Centre can do this tre. But you have not done even much. In addition to all this, way of further repression, the vernment has reduced the number of days for handlooms annual rebate from 60 days to 30 days.

The sales of handlooms in Tamil Nadu touch 75 per cent of the total production only during rebate days. In the larger interest of handloom must again the Centre restore the number of rebate days to 60 days. I fail to understand the

Centre's decirationale behind the sion to reduce the number of rebate days from 60 to 30. On the hand the Government talks of en couraging the handloom sector an. the other, the Government ദരവ everything possible to stifle it.

Statement on

Textile Policy

The Government has not reserver the production of controlled cloth exclusively for the handloom sector Controlled cloth is the poor cloth no doubt, but that is also prcisely the reason why movement "6. such cloth will be slow, and the remuneration to the handloom worker: will be less, and needless to say, the profits will also be so low as to of no account, or practically non existent. Now the entire burden producing less remunerative, nonthrust or dumped on the the handloom being manufactured Yarn is by mills, and this yarn is the raw material for the handlooms. supply is controlled by the mills. So, they can gradually tighten the noose the handloom sector which is at their mercy. Controlled cloth stocks have already piled up and are not moving. In Tami. Nadu alone, Rs. 9 crores worth of stock has accumulated in the co-operative handloom sector, and they are unable to move the stocks. There is nobody purchase it. And in this regard must mention that I have spoken about this last time in very House. Several times, representatives of the Tamil Nadu Govern ment and of the handloom industry have met the Centre and they pleaded with the Centre that the Ministry of Defence and other public 'sector undertakings should purchase handloom goods and encourage the growth of the handloom industry. Only yesterday I met and spoke to some handloom workers from Tamil Nadu. They have come all the way to New Delhi to plead with me to take up their cause in Parliament. They are convinced that this new textile policy spells their doom, and is specifically designed to finish them off once and for all time to come. It is up to the

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I strongly submit that unless until adequate compensation or alternative employment is assured for the workers in the mill sector, unless the future livelihood of the workers is guaranteed beforehand so that they the Government will not suffer. should not permit the contraction of any units in the mill sector. You cannot play with the lives of lakhs of hard-working mill labourers like this in order to benefit a few wealthy tycoons of the mill sector in the textile industry. If any mill owners are going to contract the capacities of their units, let the owners first tell us what they are going to do to compensate the workers who will thrown out of their jobs. I repeatunless and until the workers' future is satisfactorily assured, unless solid guarantees are provided, no mill should be allowed to contract the capacity of its units. I now come to the final part of my remarks I do not vouch for the veracity of what am now going to refer to, but I understand from very reliable sources that Mr. Dhirubhai 1mbani-it is needless for me to say who he isand his close associates were openly flaunting copies of the new National Textile Policy several weeks before it was officially announced by the Government. And, what is more, the official announcement was, made, it was found to be an almost verbatim copy of what Mr. Dhirubhai Ambani was flaunting and boasting about, well in advance of the Government's announcement. Now, what does this prove? From this it is obvious that those who constitute the powerful mill lobby have either shaped the new textile policy themselves, or they have been a party to influence its shaping. The major point to be stressed here is that the Report

Short Duration Discussion on the

(Miss Jayalalitha)

of the Experts Committee on Textiles, on whose recommendations New Textile Policy is supposed to be based, has not been made public. It has been classified as 'secret'. Despite this point having been raised by in the Lok Sabha. several Members the report has not been made public. It is now confirmed that even State Governments had not been consulted at the time the policy was formulated, or at the stage of finalisation, Handloom industry is a State subject and so is employment. adverse consequences on employment -would have to be borne by the State Governments.

These two points, one about the re-Experts Committee beport of the ing withheld from the public, the other about non-consultation οf even the State Governments in evolving such an important policy, illustrates the process used for evolving a policy of such significance. The Indian Cotton Mill owners Federation is claiming that all its demands have been conceded in the New Policy. This could have happened only if its members had full access to the Textile Ministry and Experts Committee.

. The hon. Member, Mr. Jacob who spoke on behalf of the ruling party. commended the Experts Committee for having finalised the new textile policy in a very short time-at record speed. No wonder ! After all, the policy had already been formulated by the likes of Mr. Dhirubhai Ambani and all that the Committee had \_to do was to put its stamp on it.

SHRI VITHALBHAI MOTIRAM PATEL: It is all wrong. It has nothing to do with the Policy. (Interruptions).

SHRI JASWANT SINGH (Rajasthan); Why are you protecting Dhirubhai Ambani?

 SHRI R. MOHANARANGAM: Mr. Vice-Chairman, Sir, she has spoken

Why do you about an individual. about it (Interruptions). Worry

Statement on

Textile Policy

It shows MISS JAYALALITHA: Member must be a that the hon. close associate of Mr. Ambani. All along the Government of India in the of the country, has larger interests been advocating a textile policy, taking into account not only the needs of the mill sector, and that of powerloom sector, but also keeping in mind the ancient heritage so special to handlooms and in particular. the special requirements of the handloom sector.

But now, after the Bombay Textile Mill Workers' strike, in order to give a fillip, a boost, to the mill sector, instead of taking into account the basic requirements for long overdue modernisation and replacement of obsolete equipment, and instead of giving for this purpose, special incentives the Government has tried to dodge this issue, and instead of ensuring the safety of both sec. continuity and tors-here I say both, because I am clubbing the mill sector along the powerlooms, and taking the handlooms as the other sector-the Government has moved in the wrong direction by giving an enormous boosts to the mill sector, at the expense of the handloom sector.

In effect, the handloom sector has been sacrificed like a sacrificial goat, at the all powerful altar of the mill sector.

In view of the more than 75 lakh poor handloom weavers, whose whole families depend entirely on the handloom industry for their very existence. I feel it is the handloom sector which should be considered more sympathetically by the Government. and this consideration should be extended in concrete, practical instead of just paying lip service to it. This statement of mine should not be misconstrued. Because I say

this, it does not mean that I am \* against 'the mill sector. I am not igainst the mill sector. Let me not be misunderstood. What I am saying in effect is .... (Interruptions), Mr. Ramanand Yadav, if you shout like this, I can outshout you at any time. (interruptions). Otherwise, let me speak.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN: I can tell Mr. Yadav, do not provoke, and I can tell the hon. Lady, do not be provok-Order please. ed.

MISS JAYALALITHA: What am saying in effect is that let the mill sector also grow and flourish. The growth of all sectors is necessary for the nation's economic progress and levelopment. But in any policy deision, the Government should ensure that the growth of one sector is not it the expense of the other. The crux of my statement is this. The growth of an already strong sector should not be encouraged to such an extent as to practically obliterate and wipe out from existence the weaker sector. The Government should evolve more balanced and fair policy. That is all I am saying. With these remarks. I oppose the policy in toto and conclude. Thank you.

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): Mr. Minister, if you want to intervene briefly, you èana

The Minister will reply at the end. Shri Mahendra Prasad.

SHRT MAHENDRA PRASAD (Bihar): Mr. Vice-Chairman, centuries back, before the dreadful ness of British imperialism engulfed India, the golden goose of beauty, abundance and plenty, a vivacious, charming, beautiful princess, the daughter of a Moghul emperor gayfully and showfully entered into the durbar of her father. The durbar was in session attended by high dignitaries, ministers and audience. The sight of the dazzling beauty of the princess in her glittering attire made the emperor embarrassed and ashamed. The other attendants too were embarrassed. The seven times folded beautiful muslin dress of the princess was glass-like transparent. The hiding dress was unhiding. The embarrassed emperor ordered disappearance of the princess and rise of the durbar. The fine beautiful muslin, of which the seven-fold dress of the princess was tailored, was not an imported It was a world-renowned product of the Bengal artisans.

Today, Indians are fascinated about foreign clothes. Then, foreigners were fascinated of fineness and beauty of Indian clothes. The reverse position makes us ashamed. It is a challenge of potency and worthiness, of every Indian. It should be our endeavour to reach the same stage of yester-years when foreigners should attracted towards the quality of our textile products rather than we hanker after theirs.

SHRI JASWANT SINGH: It be laid on the Table of the House.

SHRI MAHENDRA PRASAD: Right from time immemorial, before the dawn of civilization, from the prehistoric days of stone-age, when human beings used leaves and skin of trees and animals to protect them from the vagaries of nature, till today, the day of utmost sophistication and most advanced science and technology, the day of space, starwars and computers, and the day of what not, clothing has been, after food, the second most important necessity of life . . .

SHRI JASWANT SINGH: We can take it as read.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Some Members are in the habit of consulting notes.

SHRI MAHENDRA PRASAD: Our textile industry meets the need of this basic necessity of life. Ignoring tettiles is ignoring ourselves. textile industry enjoys, the proud and unique position in our national economy, From Fort Gloster in 1818 till date, it has travelled a long way sur-

(Shri Mahendra Prasad)

mounting several milestones. Our textile industry very rightly holds the first position in spindleage in the world before China, the USA and the USSR. The number of textile mills in India increased from 389 in 1937 to 1984. In 1947, we produced 350.90 million metres of cloth while the production rose to 11,824 million metres in 1984-85. This is no achievement. The progress in spheres of textile industry deserves praise. Our textile industry cives employment to millions our countrymen. It earns us scarce But is it all that foreign exchange. we should have achieved? Is there nothing else to be done? It is a disgrace to our dignity and nation-hood that still we have a large number of semi-naked people living in remote villages of our country. There a lot more things to be done. India, with its vast and teeming millions, of ill-clothed people. cannot afford to commit mistakes and ignore this vital industry.

### [The Vice-Chairman (Shri Chimanbhai Mehta, in the Chair[

Sir, behind the crest and stratum of success, our textile industry suffers from serious black patches also. The white elephant of National Textile Corporation is one of such cancerous ills which requires immediate cure. The NTC, with 16 mills at the time of its inception in 1968, today in 1983-84, boasts of having 125 managed units in its large chest. The capital employed in the NTC a very small part of which may be in other Government textile industry, was to the tune of Rs. 492.80 crores and the net turnover achieved in 1983-84, was around Rs. 600 crores. The ratio of capital employed turnover is very poor. The NTC made a net loss of Rs. 137,36 crores in 1983-84 and the loss may cross Rs. 150 crores 1984-85 because at the end of Decemloss was Rs. 131.79 1984, the crores. What a pathetic performance and wasteful expenditure of public

money. The pity is that the NTC has decided to waste another Rs. 320 crores of tax-payers money in name of modernisation and sion. Intoxicated with the arrogance of better art of management, was incorporated with the laudable objective of managing the affairs of sick textile units. In the process, the NTC has landed itself in the worst type of mismanagement. A good management is one which makes profits. The NTC has reaped heaps of heavy losses year after year. Many sins and misdoings are safeguarded under the shelter of social obligation and profeeting the interests of the workers. Rather than lifting the junk of a sinking sick mill and finally dropping and breaking it into irreparable pieces, in the name of protecting the employment of workers, attention should be paid to the improvement of quality of textile products, so that it can compare with world standards. doing so, we would be able to earn more by exporting our quality ducts and investing the earnings in other industrial endeavours creating more and more employment opportunities for our workers.

We should learn from our experience. The performance of other public sector enterprises is not tess pathetic. Look at the mounting losses of IDPL, SAIL and FCI, to count a few among many.

Let us study the performance of public sector enterprises in general. From an investment of Rs. 29 crores as on 31st March, 1951, in 5 public sector enterprises, the investment stood at Rs. 30,038 crores as on 31st March, 1983 in 209 pride-positionholding public sector enterprises, and Rs. 35.411 crores as on 31st March, 1984, in 214 public sector enterprises. The gross turnover of these enterprises in 1983-84 was Rs. 47.294 32 crores. The pre-tax profit after setting off losses by the loss-making units was Rs. 1,484.56 crores, in 1983-84. The profit of ONGC was Rs. 1,607.66 crores in 1983-84.

Therefore, if the profitability of only one unit. that is ONGC, is taken out, total investment of over Rs. 33,370 crores in 213 enterprises with a turnover of over Rs. 43,842.04 crores make a total loss of 123.01 crores. What a disgrace? And to remember here is the fact that ONGC and other oil producing concerns are monopoly enterprises. These concerns can charge any price for oil as they like. We can increase the price of oil at our will as we have been doing for quite some time, including the oil price rise in the last budget.

The poor performance of our public sector enterprises has been agitating the mind of everyone who is concerned about the future of the country. The question is what is the cause of the poor performance of our public sector concerns. To show better performance, public sector units must produce and produce abundantly, and manage the affairs efficiently. Production is conditioned by hard work and hard work in turn is conditioned (a) by fear and (b) by incentive. A thorough and deep study of human nature and psychology reveals that a person, and every being, work either because of incentive or because of Communist countries by introfear. fear, have ducing the element of performance in achieved wonderful the arena of production and economic development. In Communist tries, if you do not work, you are shot dead. You work hard there because of the fear of punishment. The economic progress of the USSR and their set of countries is an example. On the other hand, the democratic countries, such as the USA, West Germany and Japan have created wonders by introducing the element of inin their economy. People centive work there because they are rewarded by way of profit etc. Fantastic economic growth of these countries is an-Both of other example. those two pure but ideologically separate sets of countries have made wonderful performance in the arena of production. In our public sector enterprises there is meither fear nor incentives. The result is pathetic disaster and economic ruin of many of these enterprises. The performance of our public sector units, barring patches of a few exceptions, will always be like this as it is not based on human considerations. This is truth and nothing else can be truth.

Sir, our textile Minister is a man of crudition. I hope and trust he will learn from instances and experiences. I am sure no dogma of ideas and ideologies will blurr his vision in the task of building textile industries in the national interest.

Sir, the sad memory of infamous a year before last year's Bombay textile strike is fresh in our mind. It did great damage to our national economy. It did good neither to workers nor to the industry nor to the nation. It damaged the interest of workers, it had almost ruined the textile industry of Bombay. The strike was resorted to by, and there was influence of antisocial elements on this infamous strike. As is known and talked, it was a blackmail in the name of trade-unionism, by antisocial elements to squeeze money from the industrial-As is talked it was also used, specially later on after the strike was carried through several days and months, by industrialists, in connivance with the union leaders to remuneratively close down the mills under a legal excuse. In this case, money making by the union leaders and bad managing industrialists was the motive. This strike was a same of manipulation, maneouvring, blackmailing and money making by rowdism. was a sinister design. The workers were mislead. The workers suffered and they should have suffered for committing the mistake of having allowed themselves to be misguided. Mistakes must be punished to debar their occurrence in future. Punishment for mistakes helps in the healthy growth of civilised society. The Government, by taking over some of the Bombay mills falling sick because

[Shri Mahendra Prasad]

of the textile strike, resulting in threatened unemployment of some of the striking workers, has done a blunder. The Government should known its limitations determined by its previous performance as a managing agent of a strike-infested sick industrial unit. It has unconsciously helped manipulation and money making by anti-social union leaders, as also bad industrialists, by blackmail and rowdism. It has created a precedent and given encouragement to the trick of blackmail and money making at the cost of the workers and the national economy. I hope the Government will reconsider its decision to take over these sick textile mills so that the closed sick mills may act as a lesson in future for the workers to desist from being misled by antisocial elements. Non-taking over of these sick mills will be in the larger interest of the nation in the long run.

Sir, the public sector units always hide their limitations and inefficiency in management under the garb of popular gimmickry of serving the social obligation and the interest of the workers. As a word of advice to the Government, I may remind that there are several other Government agencies and the Government can open further more agencies to serve social obligations. The Government should not allow the public-sector units to hide their inherent weaknesses as managers under the cover of social obligation. While managing the affairs of an industrial unit there should be only one obligation and consideration and that should be the obligation of running the unit on scientific principles of management. Industrial units should be run purely on commercial basis where profit making is of paramount importance. The money earned from profits by public sector units will go to the Government coffers which in turn can be used for meeting the ends of social obligation. While in Rome behave like Romans. While running an industry we should be

guided by only one principle-that is the principle of scientific management where the test of a good management lies in sustaining the life of the industrial unit which in turn is dependent on its profits.

Statement on

Textile Policy

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please conclude now. You have taken too much time.

SHRI MAHENDRA PRASAD: I am concluding Sir. I am sorry to speak on nowadays an unconventional and unpopular line as I feel strongly and honestly on these lines and my feeling is based on facts, figures, study and carefully given thought. It arises trom a sense of responsibility towards our society, our country and our countrymen and not just a popular emotional outburst. Can I take a couple of more minutes?

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): No. There are quite a few other speakers.

DR. JOSEPH LEON D'SOUZA (Maharashtra): Is this the preamble, Sir?

SHRI MAHENDRA PRASAD: with these words..

SHRI VIRENDRA VERMA Pradesh): I hand over my speech to the hon. Minister.

SHRI MAHENDRA PRASAD: .

I wish the Government well in formulation of its textile policy to increase the production of clothes of acceptable quality at a reasonable price to meet the clothing requirements of our growing population.

DR. SHANTI G. PATEL (Maharashtra): Sir. the textile industry has a history of national importance.

THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): Dr. Patel, you are given just seven minutes. So please conclude within the time.

DR. SHANTI G. PATEL: Two minutes are taken away by this, Sir.

Sir, I was submitting that this is an industry of national importance not

merely in economic terms but also, in terms of the movement for Independence. It was the wheel of charkha which was projected as a symbol of our fight for Indian Independence. It was Gandhi ji who projected it further not merely for the sake of its show or appearance, but it re-Presented the economic conditions of this country and that is why round it he did not merely spin yarn but he also spun the movement of Indian Independence the fruits of which we enjoying today. reading the textile policy document one is constrained to say that this very wheel is sought to be destroyed, if not turned in the other direction.

Sir, the handlom sector is an important sector of textile production in this country, both in terms of money and in terms of the number of people who are employed. About 75 lakhs out of 120 lakh people are employed in this particular sector. It is true that no reliable figures or statistics are still available, as all the so-called spokesmen of the Government have been figures. Whatever different that may be, the fact remains that here is a sector which employs the largest number of people. It is said in the document that there is going to be an unique role for this sector to play in the new textile policy. I do not know, but I think the word "unique" has lost its meaning when it is sought to be used in the context in which it is stated in this particular document. Now it is going to be the liquidation of this particular handloom sector. I am not exaggerating when I say this. Because here is a sector which is asked to compete with the most modern. machinery-employing sophisticated sector and sell its goods. I know the Minister will turn round and say we are going to have certain preservation of production, and controlled cloth is something which will be totally produced by this particular sector. But if you go into the history, it was the mill. sector which could not produce this

And when we are talking of production by the mill sector, let us realize one thing. What is the objective of this policy? Is it merely production? Is it merely economic? Are we not going to have some social objective which we must have under any policy. under any plan, that we envisage or try to implement in this country? Here, for the first time the objective is sought to be guillotined and now only production-which I believe is also necessary-will be the guiding ster as far as the textile is concerned and that is how this whole thing has been viewed and woven.

Talking of the handloom sector, it is not simple to organize. Sir, you are aware-you have been working amongst the people, particularly the working people-that it requires a lot of labour. Right from the beginning, yarn supply, finance, the cost marketing and technology are all involved in it. All these factors have to be so harmonized, so harnessed, that the real product can come out and compete with the mill sector or the power loom sector. Now here performance on all these fronts has been unfortunately far from satisfactory. This is not what I am saying. This is evident from the reports of the Government Committees.

May I draw the attention of the Minister? I do not know what he is going to reply unless he is going to read like the other Member. May I have the attention of the Minister? I am sure he is not going to read his reply.

Sir, I was referring to this, that these are the factors which are important for proper production in the handloom sector. May I know from the Minister as to what has been the performance of the Government in the past? Have they not failed miserably as far as yarn supply is concerned? A man in the rural area, in the village, has to move from place to place to get

cussion on the

[Dr. Shanti G. Patel]

yarn, and when he gets it it is at very high price. It is not just like a city, Ahmedabad or Hombay, where one can easily corner or get the yarn of the quality and at the price that one would like to have.

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The same is the sad story in the case of finance also. It is not possible for a villager, for a small rural worker who is trying to supplement his income through this weaving business, to get finance. It is again a very difficult process.

May I ask also what has happened to the technology? What we should be try to develop is that the self employed character of this handloom sector should be maintained, should be sustained, at least for some time to come. I am not one of those who like to say, "No. This must remain for all time to come." But during the period it remains or it progresses from one stage to another we have got to develop new technology. "And what has been the advance made," I ask, "in the last 37 years after the independence? Have any improvements been made in this particular regard so that the weaver can get more wages, can get more earnings on this particular machine or the equipment that he is using?"

Sir, the same story comes as far as marketing is concerned. In the case of marketing, he is again a victim of those moneylenders and of those traders who operate and corner this cloth at the most cheapest possible price. Again there is an exploitation in this particular sector.

So, all these things need to be met. You should try to do something.

Again it has been said that the controlled cloth will be reserved for handloom. I would like to refer to the "Economic Times" of the 4th of July, 1985. This is not a friend of the weaver, I can tell you. If at all, it is

a friend of the Bombay and Ahmedabad mill-owners. This is what it has to say regarding the yarn availability. I quote:

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"There is no knowing, if net of exports, yarn available to the hand-loom sector will be adequate. Availability apart, at what price-will cotton yarn be available to the hand-loom sector which is charged with the responsibility of more than doubling cheap cloth output in the year?"

Because now it is going to be 1,000 million metres. So, this is one important aspect that unless all these things are made available, it is no use,

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGII): What are you quoting?

DR. SHANTI G. PATEL: We are, moving in the other direction.

THE VIE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): The Minister wants to know what you are quoting?

DR. SHANTI G. PATEL: I am quoting that the Government is trying to export cotton and yarn when they are very necessary as far as the handloom sector is concerned. And this is what will lead to shortage.

SHRI CHANDRA SHEKHAR SINGH: What was quoted by you?

DR. SHANTI G. PATEL: The "Economic Times" of the 4th of July.

SHRI CHANDRA SHEKHAR SINGH: There was no point in that sentence which you read.

DR. SHANTI G. PATEL: Pardon, Sir? I did not hear? A little loudly, please.

SHRI CHANDRA SHEKHAR SINGH: There was no point in the sentence which you quoted just now. DR. SHANTI G. PATEL: Without quoting, I can paraphrase it for you because it seems it is difficult for you to follow the quotation. Because the Government has adopted a policy of export of yarn and even cotton, that is why, there is going to be shortage of yarn availability. The availability will not be there.

SHRI CHANDRA SHEKHAR SINGH: Are you aware of the fact that there is no shortage of yarn at the moment in the entire country? Are you aware of it?

DR. SHANTI G. PATEL: But now that you have started exports, there is going to be.

SHRI CHANDRA SHEKHAR SINGH: In spite of that, this is the situation.

DR. SHANTI G. PATEL: That is why I have paraphrased it for you that there is going to be shortage.

Anyway, you can reply to this point. After all I am sure, your officers must have seen this. (Time bell rings).

Sir, a part of the time has been taken by the hon .Minister.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): You have been given more time.

DR. SHANTI G. PATEL: I am not reading my own speech at least.

Sir, I was submitting that the mill sector has been given the prominence which it does not deserve. After all, if the textile industry has been reduced to the present stage, particularly the sickness stage, nobody else but the mill-owners themselves are responsible. I am not saying all of them. There are some good people. I would refer the Mafatlals in particular who have nodernised, who have invested in the industry, who have not taken away funds by robbing the mills of their profits and invested somewhere else or speculated with it.

Sir, this is the real disease. Instead of treating the disease—130 mills have

been closed, some are in the NTC and some are going to be closed soon—we are trying to give them more concessions in the form of soft loan.

Sir, may I ask the Minister whether they have been given Rs. 1700 crores in the last several years since this system for giving soft loan on modernisation has been started-what have they done? Where has this money. gone? Are these textile mills working properly? Are they selling the cloth cheap as envisaged? The same is going to be the fate of this particular money. They will take it for the textile mills and somewhere else they will use it and we are not going to have the benefit. Even excise duty and a number of concessions are sought to given which was asked by the Indian Cotton Mill owners Federation. It has been reported in the "Commerce" magazine. I do not want to quote because the Minister finds it difficult to follow.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please conclude.

DR. SHANTI G. PATEL: I think he knows about. I am just inviting his attention. The Commerce Research Bureau brings out an important magazine in this country which is known as the "Commerce". In magazine it has been reported that all that the mill owners whatever they wanted, has been given-as if the Textile Ministry has been the extension of the mill owners' own association-all has been given in whatever form or in whatever manner they wanted.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please conclude now.

DR. SHANTI G. PATEL: I am concluding. Sir, again the mill sector is going to be partially closed and contract also, I think, at ten places in this document has been repeated, which makes me to lead to no other conclusion except that there is guilty conscience inside which makes them say

repeatedly that the workers' interests will be safeguarded. What are those interests? By creation of a rehabilitation fund or by giving retirement benefits to which they were otherwise also eligible. What is the obligation that has been carried out? What a worker wants is not just a lump sum amount, what he wants is: a job.. Are you going to give him a job? A person who is going to be unemployed at the age of 40 or 50 or 55 he cannot get a job. Perhaps a politician even at this age can find a job in some House or in some legislature. worker needs to maintain himself and his family. Now, this is what would like to have as far as these workers are concerned. Unless this is provided it is no use giving him a dole. What is necessary is a job. The Government is following a policy of doles which is not going to be helpful. It can be only a temporary expedient to get over a certain period which is not going to satisfy the worker who will be insearch of his livelihood for the rest of his life.

t would also like to support what my hon. friend, Miss Jayalalitha some time back said that there is an Experts' Committee Report. Why it has been hidden from the House? Why it was not made public before this textile policy was declared? Let there be a public debate both outside as well as inside the House. Then the Government can draw their own conclusions from this debate. This is something which I believe is undemocratic. It is not proper to function in an undemocratic manner. Despite repeated requests in the other House, it has not been done. If at all it will be done it will be done only after all decisions are taken.

Another point that I would like to repeat and support is in connection with the role of the State Governments. The State Governments have not been consulted in this regard. They are vitally and intimately concerned

with this subject. They should have taken the State Governments into confidence. Ultimately unemployment problem has to be faced by the State Governments but not by the Central Government. It will only watch the situation and probably shed tears for the sad plight of the unemployed people and workers who are retrenched

Statement on

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Therefore, I would appeal to the Minister most humbly and most respectfully to listen and try to under stand cus and modify the presen policy and not just make it a point o prestige. Thank you.

THE VICE-CHAIRMAN (SHRI CHI MANBHAI MEHTA): Mr. Vasudeva Panicker

PANICKE SHRI K. VASUDEVA (Orissa): Mr. Vice-Chairman Sir. thank you for giving me an oppor tunity to speak on the textile policy. am standing in support of the policy statement issued by the Honourabl Minister. I also thank my hor, friend Mr. Jacob for having initiated a dis cussion on the textile policy. I con gratulate the Minister and also Government mainly for two reasons one, for building harmonious balance between the mill and powerloom sec tor Khadi synchronising handloom sector. I am congratulatin the Government for the divergent but great economic philosi phies-one that of Mahatma Gandl which is called the Gandhian philose phy and the other economic and it dustrial policy as enunciated Jawaharlal Nehru. Sir, I have read few articles against the industri policy written in some of the leadin newspapers and magazines. I have been listening to the speech delivere by Madam Jayalalitha, and of the CPI(M) leader, Shri K. Mohanai After considering all this I someho feel sorry for the authors and I had sympathies for the two leaders from the Opposition. I feel sorry for th simple reason that these journals ar the magazines have brought out the

articles attacking the textile policy without understanding the situation. The speakers who spoke against the textile policy have not understood the economic context that is available in India. I want this House to appreciate one fact. The fact is that the handloom industry as also the khadi industry in India is facing three inherent limitations. Both these industries in India have three constraints. And what are the constraints as far as production of cloth is concerned? First, the cloth is comparatively expensive, in terms of utility of handloom and khadi cloth, vis-à-vis the synthetic and mill cloth, Second, the less durability of the products in the handloom and the khadi sector and three the exorbitant maintenance expenses incurred in khadi and mill cloth. Because of these three constraints, the industry is facing a serious problem. Regarding the cost of khadi as also of the handloom cloth you can buy one saree for hundred rupees from the handboom sector. You can buy one saree for hundred rupees from the khadi sector but I can say. you can buy a saree from the synthetic and textile sector for the same hundred rupees. In India. an Indian especially, an average woman. who, is working, is preferring a synthetic cloth which is cheaper a synthetic saree compared to handloom saree or a khadi saree. What is the reason? The reason is that the purchasing power of an average Indián is comparatively meagre that he or she is not in a position to buy cloth at higher price. For example, if you buy a nylon saree or any other synthetic saree for a hundred rupees or two hundred rupees. that saree will be much more durable. And a girl working in Bombay, Delhi, Calcutta or elsewhere in this country is going to prefer the cheaper, durable, easy cloth than any other cloth. For this our textile industry is facing a serious problem. The working girl, after she comes back from her office before going to bed, washes her saree hangs the same for drying purpose. The next morning she can use the

sari, wear it and go to her office. I am a Gandhian. I belong to the Congress Party and my party believes in the Gandhian philosophy; and my party believes in the philosophy of Jawaharlel Nehru. I am wearing khadi. I feel pity for most of the Opposition leaders who spoke in the House who do not use Hantex and khadi mostly. You can check in this House whether it is the Congress Party which is supporting Dhirubhai Ambani or it is Madam Jayalalitha who is supporting Dhirubhai Ambani.

MISS JAYALALITHA: I am not supporting Dhirubhai Ambani. I think you did not listen to my speech.

SHRI K. VASUDEVA PANICKER: Will you please sit down?

SHRI K. MOHANAN: You are wearing khadi but opposing Gandhiji.

SHRI K. VASUDEVA PANICKER: I am not saying that Madam Jayalalitha never used khadi. There are other illustrious members of the fair sex, for example, Margaret Alva and Najma Heptulla, who also sometimes use the synthetic cloth. (Interruptions) I am trying to elucidate the point not because these illustrious women of this House are ....

SHRI V. GOPALSAMY (Tamil Nadu): But they look splendid in synthetic dress.

SHRI K. VASUDEVA PANICKER: not using khadi or handloom material. For example, other leaders, be it Mr. Mohanan or be it Mr. Gopalsamy or any other...

SHRI K. MOHANAN: I am wearing both.

SHRI V. GOPALSAMY: If I wear khadi, that will give a different picture.

SHRI K, VASUDEVA PANICKER:
. Any other leader of the Opposition also uses synthetic cloth. Sometimes I also use it. It is not because I am opposed to the khadi industry; it is not because I am opposed to the textile

cussion on the Shri K. Vasudeva Panicker

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industry. It is because of the economic situation which is available, the economic context which is available in this country. A poor girl who can buy a sari from the synthetic sector can use the sari for two years or three years. If the same girl buys a khadi sari after paying the same Rs. 100, she cannot use it for more than a year. This fact has to be looked into.

MISS JAYALALITHA: What about women? He is talking about girls.

SHRI K. VASUDEVA PANICKER: I am very happy you understand my sentiments.

SHRI V. GOPALSAMY: Mr. Panicker, our hon. Prime Minister also uses synthetic dress when he abroad. Don't forget that.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please proceed Mr. Panicker.

SHRI K. VASUDEVA PANICKER: What I was suggesting was that our industry is facing a serious problem arising from the economics of industry itself. So there is no point in attacking the Government or accusing the Government. The point is whether we should send a girl on the road absolutely nude or we should give her some material to wear. that is the context, then the Government cannot ignore the part of the synthetic sector as well as the mill sector. This is the main question. That is why a harmony has been drawn between the two sectors in the policy statement.

Mahatma Gandhi who was the leader of the freedom struggle in this country, also understood that the mill and synthetic sector is something which is obnoxious to his very conception. But having understood the complexity of the problem, Pandit Jawaharlal Nehru formulated a new economic policy, a new industrial policy which was good enough to ac-

commodate the philosophical conception of Mahatma Gandhi, And that economic policy has been the guideline so far as the textile policy is concern-I you want the handloom sector and the khadi sector to grow further and develop alone then what is the burchasing power of the poor men and women in the villages? What is the purchasing power of the poor student? What is the purchasing power of the NGO or the average Indian in this country? It is absolutely impossible. Has the Government got a responsibility to provide cheaper cloth to, its own citizens? I believe that as a responsible party, as a responsible Government, my Government has got the responsibility to provide cloth to the poor people in this country. I am not opposed to the khadi industry. I am not opposed to handloom sector. Rather I am Hantex and khadi. But the question is, if you are going out of the way in order to protect the khadi industry and the handloom industry, then you are going to face serious problems.. In the policy statement itself the Minister stated that we are not in a position to supply the necessary thing, for that we have to develop, wherever possible. the prospect of the industry, the prospect of developing the industry without creating further problems touching the purchasing power of the people of India. The scope lies only in the mill sector and in the handloom sector. Can this House say that the Government should close down all the mill and the powerloom sector? Is it possible to do so? Therefore, what this policy. statement has tried to do was to reenact the Industrial Policy Resolution enunciated by Pandit Nehru keeping in mind the concept of Gandhian contention.

THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): Mr. Jagdambi Prasad Yaday.

श्री जगवम्बी प्रसाद यादव (बिहार): मैं मंत्री जी से कुछ से।फ शब्दों में. र्. (ग्यवधान)

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THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): May I tell you that you are given only six minutes?

AN HON. MEMBER: Even before the take off?

श्री जगदम्बी प्रसाद यादय एक मिनट तो ऐसे ही चला जाता है. (व्यवधान)

मैं मंत्री जी को जानता हूं कि खादी परिवार से और हथ-करघा के काफी कामों के नजदीक से ग्राने वाले हैं, लेकिन इस नीति में वह ग्राने को इस बात को प्रमाणित न कर सकेंगे। मैं इस बात के लिये सावधानी बरतने के लिये श्रवश्य कहना चाहूंगा। हमारे उपसभाध्यक्ष जी तकाजा करते हैं— मैं कुछ तथ्य की बात रखना चाहता हूं ग्रीर ग्रगर समय मिलेगा, तो इसका विश्लेषण करना चाहंगा।

मंत्री जी ने कहा हैं कि दस लाख लोगों को काम मिलेगा ग्रीर मेरा तथा ग्रन्य मित्रों का कहना है कि इस नीति से दस लाख जो हथ करघा बुनकर हैं ग्रीर दूसरे भी उनके काम खत्म होंगे। दस लाख को काम मिलेगा, इसका इस नीति में कही पर उल्लेख नहीं है, उसका ग्राधार नहीं है, उसका तथ्य ग्रीर कोई विवेचन नहीं है। लेकिन हम तो कहते हैं कि इसमें कोई एडीशनल एम्प्लायमट की बात नहीं कही है कि कैसे होगा ग्रीर जब नहीं कही है तो फिर ग्राप भाषण के ग्रन्दर बोल जायें, तो यह भी ग्रजान है, लेकिन तथ्य से बात परे हो जायेगी, वह तथ्य में नहीं जायेगी।।

दूसरी बात, बाजार में मिल का, पावर-लम और हथकरघा का क्या परसेंटेज होंगा बिकी का, इसका भी कोई केलकुलेशन, स्टेटिस्टिक्स तैयार नहीं किया है। उत्पादन के मंत्री जी बहुत नये-नये तरीके हो सकते हैं, लेकिन गांव में जो अनएम लायमेंट है और विशेषकर अण्डर-एम्पलायमेंट है, उसका निराकरण अभी तक नहीं हुआ है और यह जो विचार करने की चीज है, वास्तव में यही विचार करने की चीज है, कि गांव में जो अंडर-एम्पलायमेंट है, जो खेती भी करता है, जो खेती से समय मिलता है तो वह हथकरघा का कार्य भी करता है और ऐसे खेतिहर के गांव से या गांव में जैसे मोची था। का काम खत्म हुन्ना, बढ़ई का काम खत्म हुन्ना, बर्वन काम खत्म हुन्ना, बर्तन बनाने वाले का काम खत्म हुन्ना, तेली का काम खत्म हुन्ना, जता बनाने वाले का काम खत्म हुन्ना, जता बनाने वाले का काम खत्म हुन्ना, न्रांत बनाने वाले का काम खत्म हुन्ना, न्रांत बनाने वाले का काम खत्म होगा। प्रांत को बचे हुये हैं, उनका काम खत्म होगा। उसके लिये न्नापने कुछ उपाय नहीं किया है।

इसीलिये मैं कहना चाहता हूं कि एम्पलायमेंट के लिये ग्रगर ग्राप कुछ कहना चाहें कुछ तथ्य के साथ तो ग्राप कह सकते हैं। यह सब लोगों ने ग्रापके सामने बात उपस्थित की है कि किम समीक्षा के ग्राधार पर ग्रापके यह प्रतिवेदन, यह नीति तय की है, वह सीकेट क्यों हो गया क्या बात है कि वह सीकेट है ?

क्या उसमें ऐसे लोग है जिनका ग्रामीण ग्रांचल से कोई सरोकार नहीं रहा, ग्राम की गरीबी, बेकारी नहीं देखी है, या उनका ज्ञान सीमित है उन मिल-मालिकों तक ग्रौर मिल वर्कर्ज तक, इसलिये उसको छिपानी चाहते हैं क्या ?

तीसरी बात जो भाती है जो यह बुनकर हैं, खास करके हथ करघा और वह राज्य सरकारों के हिस्से में भाती है, उसमें बेकारी उसके हिस्से में है, इसलिये इस बड़ी नीति की घोषणा करने में राज्य सरकारों से विचार नहीं किया है, कनसल्ट नहीं किया गया है।

इसलिये मैं समझता हूं कि यह नीति भी जल्दबाजी में या बिना सोच-समझकर ही अफसरों के कहने पर श्राप ले श्राए है, बल्कि उल्टा है उसका, जो मिल एसो-सिएशन का सेकेंटरी है सी बी० राधा-कृष्णन, वह कहता हैं कि हमारी सब मांग ना ली गई।

श्री चन्द्र शेखर सिंह: मैं एक मिनट के लिये इन्टरवीन करना चाहूंगा। ग्रापने कहा कि यह दस लाख की फिगर कैसे ग्राई, यह जानना चाहा। वहुत साधारण गणित है। श्रभी 300 मिलियन मीटर का ग्रंदाज हैंडलूम में प्रोडक्शन होता है...(व्यवधान)

5 P. M.

श्री जगदम्बी प्रसाद यादव : हमारी बात का जवाब नहीं भ्राया ? (व्यवधान)

श्री चन्द्र शेखर सिंह: ग्राप पहले सून लीजिये भ्रौर 1999 तक 900 मिलियन मीटर हैडलम को दिया जायेगा । 600 मिलियन मीटर का फर्क है। एक एवरेज बीवर हर दिन नार साढ़े चार मीटर बनाता है ग्रौर साल में डेड सौ दिन काम करता .है ग्रौर एक एवरेज वीवर 600 मि०मीटर लगभग बनायेगा । स्राप 600 मि० मीटर कों 600 में भाग दे दीजिये, 10 लाख नये जाब निकलेंगे। यह सिपल साधारण गणित का प्रश्न है, इसमें बहत बारीकी का सवाल नहीं है !

**श्री जगदम्बी प्रसाद यादव**ः उप-सभाध्यक्ष महोदय, मैंने एक बार सवाल पूर्छा कि विहार में कितनी सिंचाई भिम है ? इन्होंने कहा कि एक जिले का ले लीजिये, एक लाख एकड भूमि है, हमन वहां प्रर प्रत्येक पांच एकड़ पर मिचाई कुंग्रा दिया और हमने 20,000 कुंब्रा दे दिया भीर एक लाख एकड़ की सिचाई हो गई कि नहीं ? चाहे कुंग्रा खदा हो या नही सिंचाई होती हो या नहीं । मैं उसका दूसरा जवाब देना चाहता हूं कि तीन हजार मि० मीटर हाथ करघा से कपडा नैयार होता है 300 मि0 मीटर ही खरीदेंगे श्रीर यह इन्होंने लोक सभा में खरीदने का कहा है कि हम और खरीदेंगे 300, यह 600 मि0 मीटर खरीदेंग 2400 मि0 मीटर उसका य**चेगा श्रौर श्रब मिलों पर** रिस्ट्क्शन है, पावरलम पर रिस्ट्क्शन है, . . . (व्यवधान) तब तो 2400 मि0 मीटर बेच पाते हैं. लेकिन 2400 मि0 मीटर बेचन के बाद भी ग्रभी हमारी माननीय सदस्या जय ललिता जी ने कहा कि पांच करोड़ का सामान हथकरघा का कांग्रापरेटिव में वही मद्राप्त में पड़ा हुन्ना है ऋौर सारे देश मे कितना होगा यह पता नही और यह कैसे बिकेगा, यह सवालं बहुत जबर्दस्त है ? दूसरी बात जो मैं उठाना चाहता हुं कि ग्रभी तक हमारी नीति में रहा है कि हम इसको प्रोटेक्शन दे, प्रोटैक्शन ही नही बल्कि इसको हम राष्ट्रीय नीति मान करके चलते रहे ग्रौर तीस वर्ष तक इसको सुरक्षा दी । उपसभाष्यक्ष डा॰ हीमती) सरोजिनी महिषी] पीठासीन ई ।] लेकिन प्राक्कलन समिति ने कहा

है, ग्रापकी ग्राफीश्यिल कमेटी ने भी कहा हैं, कि कभी इसको लागु करने की कोणिश नहीं की गई और जब कीशिश ही नहीं की गई तो फिर इसका क्या हिसाव बैठेगा ? इमिलिये ग्रापके मैथेमिटिकल कैलकुलेशन ग्रीर प्रैक्टीकल कैलकुलेशन दोनों में जभीन-भ्रासमान का अन्तर पडेगा। मैं तो एक वात और कहना चाहता हं, इसलिय कि मैं ग्रोर अप बिहार के हैं, तो इसके साथ उत्तर प्रदेश. तमिलनाड् ,भ्रासाम, ये चार का ही उदाहरण देता हू । पावरलूम का 6 मेंटर है, पांच महाराष्ट्र ग्रीर गुजरात में है ग्रीर एक तिमितनांड में है। 90 प्रतिशत उत्पादन वहां होगा। किम प्रकार इसकां डिसपर्स करेंगे और क्या करेगा बिहार, प्रदेश और द्वासान का बनकर और कहां ले जायेगा वह कपड़ा बेचने के लिये? ग्राप विचार करके देखें क यह स्थिति ग्राप के बिहार के उत्तर प्रदेश के सारे बनकरों को क्या उजाड देगी ? ग्राप किस कैलकूलेशन से कैसे हिसाब करेंगे ? श्राप मीटर से दौड़न वाले को माईकल मे ग्रोर पैदल दौड़ने वाले में कंपीट करने को कह रहे हैं। चेक हटाने के लिये ग्राप जा जा रहे हैं इसका कुछ इलान मोचिये, मस्ते कपडे की बात बतायों । 1737 करोड रुपया ग्राईडीबीग्राई ने माडनीइजेशन के लिये दिया । ग्राप पांच मिल काभी बता दें कि क्या सस्ता कपड़ा लोगों को मिला ? नही भिला। जहां तक एक्सपोर्ट की बात हैं इसका भी तथ्य नहीं रखा, कितना करेंगे, कैसे करेंगे श्रीर कितना कर रहे है ? इसका भी वर्णन नहीं है। विलिक अभी प्रधान मंत्री जी वन-वासी क्षेत्र में गये । वहां एक महिला ने कहा कि मझे रोजी श्रीर रोटी चाहिये। तो रोजी भ्रौर रोटी कैसे मिलेगी जब तक उनका काम छीना जायेगा, ता तब तक उनको रोनी स्रौर रोटी नहीं मिल सकती है। इसलिये मेरा एक और निवेदन होगा कि ग्राप इस नीति को लागु करने के साथ-साथ सप्तम पंचवर्षीय योजना का भी समन्वय करे। सप्तम पंचवर्षीय योजना कुछ कह रही है ग्रौर यह नीति उसके विपरीत जा रही है। जब तंक उसका हिसाव नहीं करते हैं, तब नक यह बढना नहीं है।

दूसरी वात, जो छूट रही है उपसभाध्यक्ष महोदया, रेशम भी हैंडलूम का है ग्रीर

रेशम भारत का प्रमख उद्योग चीन के बाद श्राता है । मंगा हमारे हिन्दुस्तान का स्रासाम में है चौर देनिया में यह अकेला है। यह रेशम उद्योग मर रहा है। रेशम का कपड़ा ग्राज नहीं मिलने वाला है। हम जो कम्पीट करने जा रहे थे, उस मार्केट में हम उजड़ते. जा रहे हैं। मैंने स्नापसे पहले भी निवेदन किया था कि भ्रापन मैलवरी जोन में सेंटर कार्यालय भेज दिया बंगलौर में। श्रामाम जो कि एक छोर में है, वहां क्या होगा ग्रीर काश्मीर एक दूसरे छोर में, तो ऐसी ग्रवस्था में इस उद्योग का क्या होगा ? मनवरी, जो उत्तर प्रदेश ग्रीर बिहार में डेवलप कर रहा था, उसका भी कोई उपाय नही। **ग्रापने पानिंग रिमार्क करके चला** दिया पासिंग रिमार्व से रेशम का तो कछ होगा नही और हैंडलम के फर में और मिल के फरे में पड़कर यह क्या किया? इसलिए मैं चाहंगा कि इसके बारे में विस्तार में मंत्री जी बताएं ग्रीर मैं इतना जरूर कहना चाहता हूं कि माननीय मती जी यह अवश्य बताएं कि रेशम को देश में कैंसे ग्राप डेवलप करेंगे ग्रीर इस उद्योगों में लगे लागों का कल्याण कैंमे होगा (समय की घंटी)

उपसभाध्यक्ष डा० (श्रीमती) सरोजिनी महिषी : यादव जी, अब भ्रापसे प्रार्थना करती हं कि खतम की जिए

श्री जगदम्बी प्रसाद यादव : में खतम् ही कर रहा हुं। मैं नाम ही तो ले रहा है। कुछ कह ही नहीं रहा है।

दुसरी बात किसान के बारे में, दूसरे, माननीय सदस्यों ने भी कहा, ते लेकिन में कहना चाहता हूं कि हर उद्योग का, हर व्यापार का वैसिक, स्राधार किसान होता है और मैने देखा है, जानने की कोशिश की है, अनरीका जो सबसे वडा उद्योगशील है, उसका स्राद्यार किसान है, उसके प्रोडक्शन पर उसकी उन्नति हुई है । म्राज म्राप हमारे किसान की कपास को लें, तो उसकी सुरक्षा की कोई गारण्टी नहीं है, हम उसे गारण्टी नहीं दे या रहें है। उसी तरह से हम खादी उद्योग, जिसमें लाखों लोग लगे हैं, इसमें

हैंडलम भी हैं, चर्खा भी है और यह खादी उद्योग हमारी स्वतंत्रता के साथ, हमारे रचनात्मक कार्यों के साथ, हमारे जीवन की प्रक्रियायों के साथ एकमय हो गया है । लेकिन उसको विकसित करने के लिए जितनी चिता हमारी सरकार को ग्रौर हमारे सरकारी बड़े अधिकारियों को मिलों की है, उतनी <sup>ग</sup> भी चिना ग्रापने इत खादी वालों के लिए नहीं की । चंकि यह चिंता आपकी थी, हमारे सरकारी नौकरों की नहीं थी । इसलिए मैं चाहता हूं कि खादी का भी कुछ विस्तार से वर्ताएं । खादी के भी » जहां लाग मिलते हैं, कहते हैं कि हम तो ड्राइव-ग्राउट होना चाहते हैं। स्रोर हैंडलम जाना चाहता दूसरी ग्रोर खादी जाना चाहती है, तीसरी ग्रीर रेशम भी जा रहा है ग्रीर किसान भी जो है, वह भी जा रहा है। तो मै प्रापसे इतना ही निवेदन करूंगा कि देखिए इस बारे में भी ग्राप सोचिए।

श्रब हार्वेस्टर या रहा है पंजाब में तो हार्वेस्टर श्राएगा, लेकिन मारा कीन जाएगा ? मारा जाएगा बिहार और उत्तर प्रदेश का मजदूर जो लाखों की संख्या में पंजाव में काम कर रहा है। अब मिल को मोडर्नाइज कर रहें है, पावर-लुम भ्रागे बढ़ेगा, महाराष्ट्र भ्रौर गुजरात स्रागे बढ़ेगा, लेकिन उत्तर प्रदेश थौर बिहार का जो बुनकर है, वह मारा जाएगा । कहीं तीर चलता है ग्रीर निशाना कही पड़ता है । इसका कोई हिसाब ग्रापने नही किया । इस प्रकार से <mark>ग्रा</mark>प विहार <mark>ग्र</mark>ीर उत्तर प्रदेश के वुनकरों की हत्या करेंगे ग्रौर हो सकता है तत्काल लोगों को पता न लगे। कल ही मेरे एक मित्र बता रहे थे वि मद्रास में पहले वंहां की सरकार ने इस नीति का स्वागत किया जैसे ही पता चला, किसी नेलामझाय' तो दौडे-दौडे ग्रापके पास ग्राएमिक यह नीति ठीक नही है । . . .

एक माननीय सदस्य: फिर अस्ति दिया जाएगा तो स्वागत करेंग soste

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Short Duration Discussion on the

श्री जगदम्बी प्रसाद यादव : उच्च प्रतितिधि वया बह रहे है वह कह गए ग्रीर जो कह सकते थे उतना कहा । इसलिए मैं श्रापसे पुन : निवेदन कहगा कि इस बिल को विचार करें ग्रीर विचार करने के साथ-साथ मैं यह ग्राश्वासन जरूर चाहूगा कि विहार उत्तर प्रदेश के जो बुनकर हैं, जो इस बिल के कारण भ्रातिकत है उनका श्रातंब दूर होना चाहिए । श्रार श्राप उनका श्रातंब दूर नहीं करते हैं तो कम से कम बेस जो कुछ है श्रापका जो ग्रापको नजदीक से जानत है जो श्रापक नजदीक रहता है, वह कहेगा श्रापक हाथ से उनका नुकसान कैस हुआ उनका सत्यानाण कैसे हुआ?

SHRI M. S. RAMACHANDRAN (Tamil Nadu): Madam Vice-Chairman, I rise to support the new textile policy which is a concrete expression of the Government's anxiety to ensure the textile Industry to regain its preeminent position. At the same time, I would also like to avail this opportunity to draw the hon. Minister's attention to certain doubts and deficiencies.

Under this policy the Government have decided to give the textile industry full flexibility in use of fibre and allowed creation of new capacities and expansion, both in spinning and weaving. This should naturally go, a long way to ensure availability of quality fabrics at cheaper cost. The basic objective of the Government to make available quality fabrics at reasonable prices to the consumers could be achieved in a reasonable time if only we have the honest cooperation of the extile managements.

The New Textile Policy also promiss progressive reduction in fiscal levies n man-made fibres. I doubt very such the effective usefulness of this roposal. I am not against any reduction in levy to man-made fibre, but I spect more favourable terms to the atton fibre. As we all know, our

country is one of the major cotton growing countries in the world. Substantial sector of our population consumes more cotton fabrics than manmade fibre fabrics. This policy would have been accepted is more balanced if there had been more liberal terms to cotton fibre to ensure availability of more and cheaper cotton fabrics to masses of this country and reasonable return of the farmers growing cotton.

Apart from this, I am afraid, this will affect the cotton spinning industry. Sir, I come from Tamil Nadu where the Textile Industry is predominantly cotton spinning. With more and more favourable fiscal relief to composite mills and man-made fibre, the cotton spinning mills in Tamil Nadu will suffer more and more. I demand a categorical assurance from the hon Minister that interests of the cotton spinning sector will be taken care of in the implementation of this New Policy.

One glaring omission in the New Textile Policy relates to the mushroom growth of a new section in the name of Waste Cotton Spinning. In late sixties, waste cotton spinning units were given licences to work with less than 2,000 spindles, to produce coarse cotton yarn below 10 counts, using only waste cotton. In course of time, large number of these units have come up. They have any number of spindles and they produce any count of yarn using good cotton. They install only secondhand old machinery and pay very low wages to workers. In practice, these units are free from all rules and regulations. I appeal to the hon. Minister to take suitable measures to bring these waste-cotton spinning under some sort of discipline.

This policy allows closure of non-viable units. I also agree that non-viable units must be closed when there is no other alternative. Our experience shows that most of these sicknesses is only man-made sickness, to be more specific management-made sickness. In several cases,

was due to management's sickness deliberate acts of diversion of funds to their family-owned new units the same industry or other industries. Though the mills have become sick, these managements are more healthy and prosperous. It is only the financial institutions like I.D.B I. banks who have lost their money and the workers who have lost their jobs. I request the Government to expedite giving effect to the measures nounced by the Finance Minister in his budget speech against management who were responsible for making a mill sick. I also request Government to evolve suitable schemes, providing for greater degree of supervision and control by financial institutions and to diagonse sickness before it becomes incurable.

Even before the New Textile Policy was announced, there were a large number of closure of sick mills resulting in unemployment of several thousands of workers. Provision for closure in the New Textile Policy has given rise to fears in the minds of workers about possible further loss of employment. These fears can be allayed only if the Government comes out with details of an effective rehabiliprogramme. I am happy to note that the Government have already created a Rehabilitation Retraining and reemployment workers should be under taken in an effective manner.

I welcome the Policy of the Government regarding compulsory registration of all powerlooms. This is a welcome move in the right direction. The present unorganised industry the powerloom sector is posing problems both to the organised textile mills as also to the handloom weaving sector. However, I would lie to caution the Government to take lessons of their failure in the past in this direction. On several occasions lier Government did attempt to bring the powerloom sector under some discipline. Whenever attempts were made to issue licences to unauthorised looms already installed, it only ended up with few looms getting registered and

licenced. Sale of looms not authorised and sale of licences without looms have become a day-to-day routine. It is, therefore, very essential that all the looms should be registered brought under some of regulation. At the same time, I feel, it is not desirable to allow any additional looms in the so-called powerloom sector. It is equally essential to see that the existing powerlooms are enabled to function without imposing any additional fiscal burden on them. It will reduce the gap between their cost of producand that of the composite mills. As at present, it so hapcomposite mills are that the situated more in the western region. of the country and the cotton spinning mills are situated more in Tamil Nadu and rest of the Southern States. This imbalance should be gradually regulated in a manner without affect. ing the economy of the mills. also necessary that spinning mills the Southern region should be helped to have the required number of looms, and those mills should also become composite mills in course of time.

Statement on

Textile Policy

Regarding the handloom sector, in my opinion, the relief, if any, given, is too inadequate. With all the problems on hand, it is only the handloom industry that provides employment to a larger section of the people engaged in the textile industry as such. I would, therefore, appeal to the hon. Manister to examine whether anything more could be done to the handloom sector.

In my opinion, giving the responsibility of producing controlled cloth to the handloom sector by itself is not a relief to the handloom sector. It is more a case of relieving the composite sector from the burden of producing the controlled cloth and passing on the burden to the ill-fated handloom sector. Unless loom sector is assured of regular availability of yarn at a reasonable price, it will be too big a burden for the handloom sector to bear and discharge. It may also affect the availa[Shri M. S. Ramachandran]

Short Duration Dis-

cussion on the

bility of controlled cloth to the poor people of the country. At this stage, I would like to invite the attention of the hon. Minister that no section of the textile industry including the cooperative sector which are supposed to be co-operative venture of handthemselves, have not loom-weavers been helpful to the handloom sector. In spite of clear directions from the Textile Commissioner to the spinning mills that a specified quantity of their production of yarn should be only in banks, none of spinning mills includco-operative mills ing the those directions. It is unfortunate that the Inspectorate of Textile Commissioner's office also did not take serious note of the lapse. As a result, there were very often periods of nonavailability of yarn even at unreasonable prices. Unless the Government makes up its mind to help the handloom sector by making available resupply of yarn at reasonable gular price, this sector which is not only providing employment to larger section of the people but also very dear to the Father of the Nation, will have its natural death in course of time. I, therefore, repeatedly appeal to the hon. Minister to re-examine the policy with regard to suffering of the handloom sectors and I hope the hon. Minister will react favourably. With these words, I welcome and support the New Textile Policy.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam Chairperson, let me say at the beginning that the Textile Policy was formulated without consulting the trade unions at all. This is an example how the Government would like the participation of workers in the execution of its own policy. Let me also state that the Report of the Textile Enquiry Commission was not published because it would have made the position of the Government inconvenient. Under this situation, we are discussing the policy called the Textile Policy.

Madam, the first point that arises is: Whom shall this policy benefit:

Textile Policy whether millions of Indian Hving on the povertyline or just above the povertyline will be able get cloth, coarse cloth, of course, a price within their meagre purchasing power? My point is whether this policy shall result in the increase of production at a less price for the millions of the Indian people. I would like the hon. Minister to tell us whether this policy shall generate more employment opportunities in country as a whole, which will give the people a little more purchasing power to buy a little more food and cloth for the millions. Thirdly, I would like the Minister to tell us whether the policy will result in the punishment of the management of the NTC mills who had been misusing their office and making money for their own benefit, Fourthly, I would like to ask the Minister to explain kindly whether this policy wil punish private mill owners who had been exacting as much as possible from the industry diverting the funds from this industry, investing it somewhere else, may be, outside the country, cating up the contributions made the workers to the ESI and the provident funds and thereafter discarding the industry as a sick industry. All these questions are relevant just to come to the conclusion whether the policy is progressive or regressive, reactionary or it will mean a little more advance. To raise the question again who will benefit by this policy, let me quote Madam Chair-person, not a radical Congressman, neither shall I quote Mr. Maken, whom you might not have forgotten, who, on the day before he was murdered, delivered a speech in-Lok Sabha, and I shall request Minister himself to keep in mind that I shall not quote people like this, but I shall be quoting the Secretary-General of the Indian Cotton Mills Fede. ration. I am in possession of a statement issued by him published in the Financial Express on the 23rd 1985. The gentleman says and it is his statement. He begins the state. ment of the research bureau and quote: "Almost all the demands

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the mill sector as to the parity with the powerloom, freedom of the fibre availability of fibres, use, adequate liberal and concessional import of the machinery for modernisation, permission for closure of non-viable units etc. has been conceded by Government." There ends the statement of the bureau. Then there is the comment of the General Secretary. He says: "In fact, this is so," What a great character certificate for the Minister himself and what a great compliment for the policy that tends to pursue in the country! Therefore, this is a policy which in opinion of Mr. Radhakrishna, eral Secretary of that organisation it is in his words, that this policy shall benefit not the small powerloom sector, not the small handloom sector, not the NTC mills, but the big textile barons for whom he has been too generous to offer concessions, for whom he has been too generous to offer liberal import licences, for whom he has been too generous to give right to close down the mill, which they consider to be non-viable. Therefore, it is clear whom the Minister serves, who will benefit from policy that he stands to explain . today in the House.

To give an example, Madam Chairperson, let us take the example of the janata cloth which was produced by previously by NTC. The task of producing the janata cloth for the starying millions was the responsibility of the NTC mills. What was the target? The target was 65 crore square met-Even then the NTC mills could not reach the target. It reached somewhere 35 to 40 crore square metres. It was their production. The NTC mills could not reach the target. Now the Minister has given the task to the handloom with much less productivity. He expects the handloom sector to reach the targetted production.

SHRI CHANDRA SHEKHAR SINGH: Sixty-five crore square metres was the target not for the NTC. It was for NTC plus the handlooms and the NTC reached the target.

Textile Policy SHRI GURUDAS DAS GUPTA: It was never reached.

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SHRI **CHANDRA** SHEKHAR SINGH: It was reached.

DAS GUPTA: GURUDAS The Minister's statement strengthens my point. The production was never reached. The 65 crore square target was never reached. The did not produce enough cloth, at the rate, of two yards per head the Indian population. Is it not true? If this was true previously, it is going to be true more so in the future because handloom sector has much less productivity. How can he come to the conclusion? A powerloom, a worker in a factory can work four looms and can produce 120 square metre; in handloom a worker can work one loom and can produce 20 to 30 square metre. Therefore, my point is, this policy will result in non-availablity of cloth production will be less and in the present system that we are living if the production is less price is bound to be high and it will go in the black market. Can the Minister tell us that it did not go into the black market? In the case of Calcutta NTC mills; the controlled coth went to black market; it was sold to fictitious buyers and money could not be realised and the man; Mr. Banerjee; not yet been prosecuted according to the criminal law. If that was situation previously; more so will be the situation in the coming period. Therefore; this policy will not only ruin the NTC mills; it will not only ruin the handloom sector; it will mean less cloth for the people. Why? Handloom sector is known for its own characteristic brilliance. Now the sector which is known for its characteristic brilliance is being asked to produce Janata cloth; and it will never reach the target. Therefore; the handloom will lose all brilliance, nor will the target be reached. On the other hand, you do not ask NTC mills to produce Janata cloth. It means, NTC mills will have to enter into unequal competition with Gwalior Rayon, with Mafatlal and the other big textile giants who have

[Shri Gurudas Das Gupta]

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cussion on the

modernised their industrial machinery and for whom he has the generosity so well. It means, NTC mills are going to be closed; NTC mills will be declared unviable and more unemployment is in the offing, more retrenchment is in the offing, more misery for textile workers in the offing. That is what our Minister stands for. (Time bell rings) only two minutes, many speakers have spoken much Therefore, this policy will result in misery unemployment, less production and more prices.

The point is whom does this policy help? It only helps the big giants; big giants will eat up small people. As a result, NTC mals will be closed; more unemployment will be there. It is the Tatas, the Birlas, the Mafatlal the Goenkas, the Kotharis, the Sarabhais and people like that who have been fleecing the country, who stand benefit by the policy that the Minister has initiated. It is not the language I am speaking; it is the language (.... (Interruptions). I think I could reproduce the statements that the Congress people made in the Lok Sabha. And I tell you one thing. On 12th of September there is going to be a strike in Calcutta. INTUC also is in support of the strike. What is their main demand? The main demand is reversal of the textile policy; the main demand of the strikers is reversal of the jute policy. Therefore, I compliment the Minister because his policy has resulted in our unity. beginning INTUC, the AITUC. the CITU in West Bengal. There is going to be Bengali bandh and I feel if this policy is pursued by the Government we shall be having India bandh next time with the support not of left but with the support of many of our friends who are sitting there who are now supporting the Minister and many of whom will forced to support us in the coming period .... (Interruptions). Akalis were always your friends; don't forget who was with Bhindranwale, who touched the feet of Bhindranwale. I will not 

name him who touched the feet Bhindranwale.

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**श्री राम<sub>ी</sub>नन्द यादत्र**ः महोदया, **मैं** टैक्सटाइल पालिसी के समर्थन में खड़ा हुग्रा हूं। मुझे ग्रफसोस है कि हमारे मिल वेस्ट बेंगाल के यह कहने हैं कि इस टॅक्सटाइल पालिसी से बिरला को फायदा होगा, टाटा को फायदा होगा लेकिन उनके चीफ मिनिस्टरः ज्योति बसु ने ग्रभी दो दिन भी नही हुए कलकत्ता में सभी देश येः बड़े-बड़े पूंजीपतियों . . .

SHRI GURUDAS DAS GUPTA: Because you are not giving money West Bengal. We have no love for Tatas and Birlas.

श्री रामानन्द यादव : जरा सूनिये तो सही ।...(**ब्यवधान**)...मेंडम मेरा समय वरबाद हो रहा है।

उपसभाध्यक्ष [डा० (श्रीमती) सरोजनी महिषो]: ग्राप उनका जवाब दे रहे है। . . . (घ्यवधान) . . .

श्री रामानन्द यादव : ग्राप खड़े हो गये है ग्रापको भी मैं जवाब देता हूं। . . . (व्यवधान) . . .

मेरा समय बरबाद कर रहे है। ये सब हल्ला कर रहे है। ये बर्दाश्त करने के लिये तैयार नहीं है। ग्रभी ज्योति बसू जी ने जो कि वेस्ट बगाल के चीफ मिनिस-टर है उन्होन इस देश के बड़े बड़े पूजी-पतियों को बुलाकर कहा कि वेस्ट बंगाल

# उपसभापति महोदया पीठासीन हुईं]

को कैसे इम्प्रव किया जाये ? ग्राप यहां इडस्टी लगाइये। हम श्रापको कंसशन देगे, विजली में देंगे, वाटर में देगे, एकानामिक कंसेशन देंगे . . . (व्यवधान) . . .

DAS SHRI GURUDAS GUPTA: Electricity is not concession. Tax is concession.

## श्री रामानन्द यादव : बैठिये बैठिये ।

मैडम, ये जो लोग हैं, इनके लिये कहने की बात कुछ तथा करने की बात कुछ ग्रौर होती है। एक तरफ ये पुंजी-पतियों को कंसेशन देंगे ग्रौर दूसरी तरफ यहां पर इस तरह की बात बनाऐंगे, यह इनकी ग्रादत है। दूसरी बात, हमारी जो

Statement on Textile **Policy** 

बहुत जय लिला जी है, जब मैं खड़ा होता हूं तो वह भड़क उठती है। न माल्म मेरे खिलाफ उनको क्यों क्रोध ग्रा जाता है। जब मैं कुछ इंटरिफयर करने काभिण कर रहा था तो उनका चेहरा ऐसा तमतमाया जैसे मैं जंगल का कोई श्रीर हं, ऐसा मझे लगा। तो मै बहत ...

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क्मारी ज्यलिता: ग्रापने यह नहीं क्झांकि मैं शेर है।

- उपसभापति: श्राप ग्रगर जंगल के भेग होते तो वह डर जानी।

श्री रामानन्द यादव : में जानतां हुं कि इनकी श्रपनी कमजोरी है। इनको बोबरर्स को भी खश करना है, हैंड रम सेक्टर को भी खुश करता है, टैक्सटाईल मैंग्नेटम को भी खश करना है. स्रोकिन जो उन्होंने कहा बया उनकी पार्टी का कैरेक्टरिस्टिक है, आपका कैरेक्ट-रिस्टिक है कि सब लोगों को खुश करना

कुमारी जयलिलता: गाफ करता. भापने मेरा भाषण ठीक से नही सुना। चिद्रा पढिये।

श्री रामानन्द यादव: मैडम, सरकार वे यह नई पालिसी जो एक्सपोर्ट करने की प्रियेयर की है इसके वेरियस कारण है। रिक्विजिट क्लाथ जो पर-कैपिटा वढना वाहिए था वह नही वढ़ा और इतना पैसा उसमें पम्प **करने के बाद** भी बहुत सी इडस्ट्रीज सिक कर गई । "पर हेड" जिनमा प्रोडक्शन होता चाहिए उसकी मात्रा भी नहीं बढ़ी है । इसके लिये मिनिमम टारगेट जो फिक्स किया गया. श्री डिफरेन्ट सेक्टर का, मिल सेक्टर का. हैंडलम सेक्टर का श्रौर पावर सेक्टर का, वह ग्रचीव नही हुग्रा। केवल पावर सेक्टर ने अपना टारगेट अचीव किया है, बेकित हैंडल्म सक्टर स्रीर मिल सैक्टर ने अपना टार्गेट अचीव नही किया। इमसे भी गवर्नमेंट वाध्य हुई इसके लिये एक एक्सपटे कमेटी बैठे जो देखे कि हर वर्ष इस तरह में सिक मिले क्यों हो जाती है, कपड़े की प़ैदावार क्यों नही बढ़ रही है, कीमतें क्यों बढ़ती जा रही है। इसके कारण जो लेवर है वह ग्रन-इम्प्लाईड हो जानी है। सबसे अधिक 867 RS--9

श्रन-इम्पलाइमेट हैडलुम सेक्टर में है। 75 लाख स्रादमी हैंडेलूम सेक्टर मे काम करते हैं। मैं जानता हूं कि जो आर्गनाइज्ड मिल है, ट्रेड युनियन है इनके मजदूरों की, उसमें इनके प्रतिनिधि नहीं है।

उपसभापति : रामानन्द यादव जी, एक मिनट मैं श्रापका ध्यान इक्षर खीचना चाहती हूं कि हम लोगों को यह डिसकगन 6.15 बजे तक खत्म करना है। इसके बाद हाफ एन ग्रावर डिसकशन होगा जो की 6 बजे शुरू होना चाहिए था। वह 6.15 बजे शुरू होगा । इसलिए कृपया संक्षेप में सब मेम्बर बोलें तो ... (व्यवधान) अगर श्राप जवाव का इतजार करना चाहेंगे, तो कम बोलिये ग्रीर ग्रगर श्रापको जवाव नहीं चाहिए तो ...

We will finish the discussion today whether he answers or not.

YOGENDRA MAKWANA (Gujarat): Madam, it will go up to 6.15 p.m.

उपसभापति: वस, जा फिर बीफ हो जाइये।

श्री रामानन्द यादव : तो ग्रार्गेनाइउड सैक्टर भी ... (व्यवधान)

THE DEPUTY CHAIRMAN: Don't disturb.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra); I want to make one submission. There are so many speakers from this side and that side. How are we going to finish by 6.15 p.m. today? If you want, you cam extend it.

THE DEPUTY CHAIRMAN: No. it cannot be extended. It has to be finished within the time allotted to it. It has to be finished today.

SHRI VITHALRAO MADHAVRAO JADHAV: Why is more time given to some Members at the cost of others? I do not agree with that,

उपतभापति : ग्राप दो मिनट म खत्म कर दीजिए।

श्री रामानन्द यादव : इसका क्या मतलब कि दो मिनट में ... \*

उपलभापति: इसका यही मतलब है कि ग्राप खत्म कर दीजिए।

श्री रामानन्द यादव : मरा सारा समय इन लोगों ने ले लिया ग्रौर मुझका पेनेलाईज कर रहे हैं । एक महिला ने मुझे पेनेलाईज किया. ग्रब ग्राप भी मुझे पेनेलाईज करना चाहती है । मुझे पेन-लाईज मस कीजिए।

THE DEPUTY CHAIRMAN: I want to be very strict. (Interruptions). You should address the Members.

श्री रामानन्व यादव : यह एक्सपर्ट जोगों ने एन्टायर टैक्सटाईल पालिसी को रिस्ट्रक्चर किया है . . . (ब्यवधान)

श्री जगदम्बी प्रसाद यादव: यह जो...(व्यवधान)

उपसभापति : मै सभी से बोलूगी कि ग्राप डिसटबं मत करिए। ग्रगर ग्रापको इतना ही शौक है, तो ग्राप ग्रपनी... (व्यवधान)

श्री जगदम्बा प्रसाद यादव: सभी लोगों ने लोक सभा में... (व्यवधान)

श्री रामानन्द यादव : यह मेरा समय वर्बाद कर रहे है.... (व्यवधान)

श्री जगदम्बी प्रसाद यादय : मेरी यह जानने की कोशिश है कि.... (व्यवधान)

जपसभापति : ग्रापका समय ग्राएगा तो ग्राप मॅदी जी से पूछिए । उनके गास रिपोर्ट नहीं है, वह तो खुद भी पूछ रहे हैं।

. श्री जगदम्बी प्रसाद यादव : तो यह रिपोर्ट का रेफरेंस क्यों दे रहे हैं ?

श्री रामानन्द यादव : यह मेरा समय वर्बाद हो रहा है । मुझे साप पेनेलाईज मत करिए . (ब्यवधान) ऐसा है मैंडम . . . (ब्यवधान) बोलने हो ना भाई । मैंडम हैंडलूम को इस इण्डस्ट्री में काफी त्वज्जह दी गयी

है। हैंडलम सैक्टर को जितनी भी सविधा देनी चाहिये थी, मंत्री जी ने कौशिश की है, एक्सपर्ट कमेटी ने कोशिश की है कि हैडलम सैक्टर जिसमें सबसे ग्रधिक लोग एम्पलायड हैं, इस सैक्टर को हम **प्रधिक से म्र**धिक लाभान्वित करें । साथ ही साथ काटन कारपोरेशन ग्राफ इण्डिया केरोल को इसमें डिफेंड किया है, एनलार्ज किया है। इस पहलू को भी हमारे मिलों ने समझने की कोणिश नहीं की है ग्रीर साथ ही साथ नेगनल हैंडलम कारपोरेशन है, जोकि वीवर्ज की नीडस को कैटर करता है, उसकी भी पावर को, शक्ति को बढाने की कोशिश की गयी है। इसे पालिसी के माध्यम से जो वीवर्ज सैक्टर है, उसका कौनसा फायदे का काम इसं पालिसी में एन्य मेरेट किया गया है, उसको में बतलाना चाहता हूं। जहां तक सबसे बड़ा काम जो देहात में वीवर रहता है, उसको क्या मिलना चाहिये ? यार्न का सप्लाई । टैक्सटाइंल पालिसी में इस बात की कोशिश की गयी है, इस बात को बतलाने की कि इस पालिसी के माध्यम से यार्न की सप्ताई देहात में वीवर्ज को निश्चित रूप से मिलेंगी। (समय की घंटी)

Policy ·

साथ ही साथ पहले वह यानं वहुत महंगे रेट पर भिलता था, ग्रब वह राजनंबल प्राईस पर मिलेगा । इसके साथ ही वीवर्ज को लोन मिलेगा ग्रांर पोस्ट-लोन भी मिलेगा । ग्रगर उसने कपड़ा तैयार कर लिया ग्रांर तैयार करके उसका मार्केटिंग करना चाहता है, लो मार्केटिंग करने के लिये उसको फैसिलिटी मिलेगी । (समय की घंटी) मैडम, जरा...

उपसभापित: नहीं यादव जी, दूसरे लोग भी बोलने वाले हैं। ग्राप इतने मिनट बोल चुके हैं, श्रीर ग्रगर ग्रब ग्राप बोलेंगे, तो रिकार्ड नहीं होगा Let him speak for half an hour. Please don't record.

श्री रामानन्द यादव : \*

उपसभापति : श्राप ग्राग् मेंट न करिये ।

Not Recorded.

श्री राम नरेश कूशवाहा (उत्तर प्रदेश): उपसभापति महोदया, हमारे मित्र रोज-रोज कसम खा रहे हैं, 21 वीं सदी में चलना है ग्रव यह है 1985, अभी 15 वर्ष बाकी हैं इसमें, रामानन्द जी कूद कर पहुंच जायेंगे 2001 में भहोदया, सीढ़ी जो यह 15 क्देंगे. तो इनकी हट्टी ग्रीर बचेगी कि नहीं, यह मैं नहीं आनता ? शायद यह पहलवान हैं, इसलिये इनकी हड़ी वश जाए?

**उपसभापति** : कुशवाहा जी, 5 वजकर 44 गिनट पर आपको अपना भाषण खत्म करना है, इसलिये ग्राप टैक्सटाइल पालिसी पर बोलिये या फिर रामानन्स यादव जी पर बोलिये?

श्री राम नरेश कुशवाहाः में टैक्स-टाइल पालिसी पर बोल रहा हूं । ठीक यह वैसे ही है, यह पालिसी वैसे ही है। हिन्दुस्तान में गरीबों को सभी नारा देते हैं कि रोटी, रोजी ग्रौर कपड़ा देंगे। लेकिन ग्रभी तक दो गज भी कपड़े का ग्रीक्षत हिन्द्स्तान में नहीं बना। म्रभी कहा गया है कि एकदम एक्सपर्ट लोगों ने यह कपड़ा नीति बनाई है। भ्रब में नही समझता कि कौन से एक्सपर्ट थे। मिल वालों ने कहा कि हम कपड़ा नहीं बनायेंगे, तो श्रापने कहा कि मत बनाम्रो । उन्होंने कहा कि एक्सपोर्ट करेंगे, प्रापने कहा कि एक्सेपोर्ट करो। उन्होंने कहा कि इंपोर्ट करेंगे, तो ग्रापने कह दिया कि इम्पोर्ट करो। उन्होंने कहा कि एक्सटेंशन कर लेंगे तो दिया कि यह भी कर लो। उन्होंने कहा कि बन्द भी कर देंगे, तो कहा कि बन्द अर लो। इसमें कौन एक्सपर्ट का काम है, मैं नहीं समझता। मैं भ्रापसे अकहना चाहता, हू कि अगर हिन्दु-स्तान में रोटी ग्रौर रोजी देना है, तो कम्प्युटर ग्रौर रेशनालाइजेशन से नहीं दे सकते। ग्रापके यहां पूंजी की कमी है, श्रोर हाथ ज्यादा 🕏 । विदेशों की नकल करने पर हमारी हड्डी-पसली ट्ट जायेगो । जैसे छत पर से 15 सीढ़ी छोड कर कदने वाले की हालत होती है। जितना मशीनीकरण करेंगे, उतने ही

हाथ बेकार बनेंगे ग्रौर पूर्जा भी ज्यादा लगेगी । महोदया, मैं ग्रापंसे कहना चाहना इं कि सीमेट फैक्ट्री में एक मजदूर को काम देने मे 2 लाख 98 हजार 884 रुपब लगते है, तेल ऋीर गैस में 7 लाख 76 हजार 770, उर्वरक श्रीर रसायन 1 लाख 80 हजार 547, उर्वरक निगम मे 3 लोख 51 हजार 765, भारत प्रोसैंस छौर मकैनीकल इंजीनियरिंग में 36 हजार 603 श्रीर नेश**नल टै**क्सटाइल कार्पोरेशन में 17 हजार 720। श्रब महोदया, इसी के ग्रनुपान में जराचले ग्राइए तो मिल में क्यालगता ह प्रति हथकरघा पर काम देने में 50 रुपया, पावर लूम में 200 रुपया, पहले का भ्रांकडा है लेकिन हिसाब में फर्क नहीं पड़ेगा, स्वचालित मिल 1600 रुपया उत्पादन उसी में हथकन्या प**र होगा चार गज**, पावरलूम पर होसा ग्रीर मिल गज म गज । ग्रगर पूंजी का हथ-करघा ग्रौर पावरलुम में बदल दिया जाए तो हथकरघा काम देगा 20 ग्रादमी को. पावरलूम देगा 8 ग्रादमियों को ग्रौर मिल देगा एक ब्रादमी को काम । महोदया, हथकरघा को तो छोड दिया लेकिन हैड-लुम ऋौर मिल को एक साथ जाननीय मंत्री जी ने मिला दिया । इन दोनों की समान स्तर पर माना जाएगा । क्या मैं श्रापसे पृष्ठ सकता हूं कि जितना ही लार्ज स्केल पर उत्पादन होता है उतनी ही लागत कम पड़ती है । जितना ही छोटे स्तर पर उत्पादन होता है, उतनी अधिक लागत पड़ती है। तो क्या यह छोटे सैक्टर पावरलुम ही सही हंडलुम तो मरेगा ही पावरलुमें को भी मरने का इतजाम कर लेना है कि वह अभी मर जाए और सरकार की कोई मुविचारित नीति तो है नही, गल्ला पैदा करने के लिए कहा तो हमने पैदा कर दिया. रखने का गौदाम नहीं है । चीनी जब हम पँदा कर लेते हैं तो गन्ना जलाना पड़ता है श्रौर चीनी योदाम में रिसने **घनती है** श्रीर अब हम बाहर से मंगा रहे हैं। ठीक वही हालत है मिलों को छट देने से कपड़े का ग्रगर उत्पादन बढेगा ग्रौर यह . ' रेट कम होगा तो उसे खरीदने वाला

श्रिमे राम नरेश कृशवाहा

तो चाहिए । यह प्रचेजिंग पावर कैसे बहुँगी, ऋय-ग्रवित कैसे बढ़ेगी बिना काम विएहए ? सभी मंत्री जी ने कहा कि 10 लाख **ग्रा**दमियों को रोजगार मिलेगा हमारे मित्रों ने कहा है कि 10 लाख बैकार होंगे तो **एक लाला जी थे। वे नदी** के किनारे पहुंचे श्रपनें दो बच्चो को कंखे पर लेकर बह दो डगगए, उन्होंने हिसाब लगाया कि दो डग पर इतना पानी है तो पूरे 10 डग पर इतना पानी होगा । तो श्रौसन लगाया कि 4 या साढ़े 4 फीट से कम पानी है। चल दिए, तीसरे डग पर बाते हैं तो गड़ढे मे गिर जाते है। बच्चे बहु गए ग्रौर ग्राप बहकर किनारे पहुंच गए उस पार. वहां जाने पर उन्होंने कहा **कि नेखा-**जोखा काहे ग्रोर लडका डुबा काहे? कीफ वही हालत माननीय मत्री जी की है । मैं भ्रापसे कहना चाहता ह कि गरीबों की कीमत पर ग्राप मिलों को जो सुविधा वेने जा रहे हैं ... (समय की घंटी) ... मैं उन लोगों में से नही हूं कि प्राइवेट बेक्टर की गाली दूं । हमारे पब्लिक बेक्टर ने हमारे प्राइवेट सेक्टर की बराइयों श्रीर पब्लिक सेक्टरका बराइयों दोनों को एक साथ ले लिया है भौर अच्छाइयां दोनों की छोड़ दी है

उपसभापति : कुश्रवाहा जी, ग्रापके पांच मिनिट हो गए....

भी राम नरेश कुशवाहा . ग्रगट ग्रापकी इजाजत नहीं होगी, तो एक शब्द नहीं बोलुंगः । लेकिन लोगों नेपाच की बजाय दय-दम अन्द्रह-अन्द्रह मिनिट लिया है।

उपसभापति : वह तो गलत काम किया है। Two wrongs can not become one right.

श्री राम नरेश कुशवाहा मान्यवर. मै ग्रापसे कहना चाहता हू कि बागा बांटने की बात हो रही हैं। राणन की तो सारे देश में चीनी बंटती है, ग्रब मैं समझता हं कि गांव के जो लोग हैं. उनको मालुम होगा कि उनके गांव में कितनी चीनों बटती है और वही हालत हैडल्म के **बनकरों** के बागे की होने वाली है।

कागजात में सब 🕶ट ही जाता है, सस्ती दर में बंट ही जाता है/ कोई भ्रष्टाचार नही लेकिन वास्तव में मिलता किमी का सही दाम पर नहीं और नहीं टाइम पर मिलता है, उनको रूला-रूलाकर मिलता है।

महोदया, ग्रगर मंत्री जी 21वीं सदी में चलना चाहते है। तो मैं स्रापसे कहंगा कि ग्राप मिल का कपड़ा बाहर भेजिए, बढिया से बढिया कपडा बनवाइए, ग्रधिक उत्पादन बरवाइए, जैसे कि रेणकृट में विरला साहब के थर्मल पावर में 90 मेगावाट का जो है. उसमें 120 मेगावाट बिजली पैदा होगी ग्रौर हमारे जो 3000 मेगावाट के हैं, उन्होंने 700 से 1000 मेगावाट तक या इससे प्रिष्ठक नहीं किया। तो प्राइवेट सेक्टर को जो ग्रच्छाइया है, उसे क्यों नही ले रहे है ? बराइयां तो सब आराप लेना चाहते हैं। इसलिए महोदय, मैं ग्रापसे कहंगा कि इन बुनकरों की रक्षा होनी चाहिए स्रौर देश में जब तक रोटी श्रौर रोजी का प्रबंध नही होगा, रोजी का प्रवन्ध नहीं होगा तो रोटी का भी नही हागा श्रौर यह भ्रापकी कपड़ा नीति तो बनकरों बेकार बनाएगी, श्रधिक से श्रधिक लोगों को बेकार बनाने के बाद कय-शक्ति ख**तम** हो जाएगी **ग्रौ**र कपडे का जो लाभ **ग्राप** सोच रहे हैं, वह ग्रापको नहीं मिलेगा . . . (समय की घंटी)

उपसभापति : श्री चिमनभाई मेहता 👡 .

SHRI CHIMANBHAI MEHTA (Gujarat): Madam Deputy Chair person now I have to say....

श्रोरामनरेश कुशवाहाः एक मिनिट् ग्रौर महोदया. . (व्यवधान)

उपसभापति कुशवाहा जी, मैं पृहर्ली दफा यह बनाना चाहनी हुं हाऊ स को. कि ग्रगर चेयर चाहे ग्रोर टाइम का सही मायन मे बंटवारा करे, तो कोई मेम्बर बोल ही नही सकता। इसलिए आप लोग जो झगडा करते है समय के लिए, तो सोचकर करना चाहिए क्योंकि पांच मिनिट मे ग्राप क्या बोलेंगे तीन मिनिट में क्या बोलेंगे ? चेयर कितना कोग्रापरेट करती है ग्राप लोगों के इसका भी ध्यान रखना चाहिए और ब्राप नोगों को भी कोपरेट करना चाहिए . . . (व्यवधान) . . . यह समय ब्रापका काउण्ट नहीं हुम्रा . . . चिलए, एक मिनिट में खनम कीजिए ।

Let him conclude, Mr. Mehta.

श्री राम नरेश कुशवाहा : महोदया, मेरे एक दोस्त ने कहा कि सिथेटिक धागे से कपड़ा तैयार करेंगे । सुती कपड़े की ही लंगी बनती है, बण्डी बनती है और मान-नीय मित्र हमारे डैंढ सौ दो सौ की साडी खरीदेंगे । महोदय, हमारे पास दस रूपया नहीं है लुगी खरीदने के लिए, तो दो सी की साडौँ जो इयुरेबल होगी, उसको कहा से खरीदेंगे ? गरीब के सामने यह कहना कि संतुलित ग्राहार करो, संतुलित खाना खाग्रो । मुखी रोटी तो दो वक्त की मिलती नहीं, संतुलित म्राहार क्या करेंगे ? सिथेटिक धागा चलेगा, स्रव लंगी खरीदने के लिए तो पैसा है ही नहीं कैसे खरीदेंगे सिंधेटिक ? इसलिए सबस ज्यादा जरूरी है कि परचेजिंग पावर हो ग्रौर यह सिथेटिक द्यागा ग्रौर द्तिया भर का द्यागा उनको पता नहीं है कि ग्रादिवासी फिस तरह से नंगा रहता है, ग्रादमी गांव में उनकी पता नहीं है कि दो-दो गज कपड़ा लेकर उसमें से कितना ग्रोटता है, कितना पहनता है ? जिनको यह पता नही है, वह सिथेटिक धागे की बात करते हैं।... (समय की घंटी)...

इसलिए में श्रपनी बात खतम करते हुए श्रापसे निवेदन करूमा कि सिथेटिक बामें को श्राप जो बढ़ाएंगे, तो इससे किमानों का गला भी कटेगा, छोटे मजदूरों का भी कटेगा श्रीर उपभोक्ताओं का भी कटेगा। जिस गरीब की दुहाई हम सब लोग करते हैं, वह उजड़ता जाएगा .... (समय की घंटी)... ज्यों -ज्यों दवा की, मर्ज बढ़ता ही गया।

उपसमापति श्री निमन भाई मेहता।

 यह रूल ग्राप पर भी एप्लाई करता है।

कृपया ग्रपना भाषण संक्षेप में करिएगा।

It applies to everybody.

SHRI CHIMANBHAI MEHTA: Madam Vice-Chairperson, I welcome some of the aspects of the new textile policy because they are step forwards compared to earlier, past policies, and tries to correct certain failures of 1978 and 1981. And, therefore, I think this House should give a serious consideration and should offer constructive suggestions for the new textile policy.

First of all, I have to express some concern because I come from Gujarat, that 24 textile mills were closed during the last few years. Only six have been reopened partially, and 18 mills are still closed. I am going to congratulate our Minister because a few days back in Bombay he declared that the textile mills of Ahmedabad were going to be nationalised soon and that the Government of India was going to offer certain loans so that the mills could be reopened and that the production could be resumed. Although the official announcement has not come it was announced in Bombay, and I read it in the newspapers. He may correct me. I am congratulating him because he has considered the concern of the workers and also helped the situation in Gujarat.

My point is this that mills are getting closed today. I think, around 70 mills are closed, and mainly the management is responsible. textile policy document so many causes have been given, but the most important cause is the mismanagement of the textile industry. And, therefore the textile industry, in consultation with the Finance Ministry and other Ministries, should work out a scheme that whenever there is an apprehension of a unit going sick, it should be taken over at that stage and not after the whole thing is closed down. Otherwise, there will be so many mills which will remain closed. Therefore preventive measures also should be worked out to teach a lesson to those who, are mismanaging the economy.

After speaking about this, Madam, I would like to say what is required of the new textile policy. Some of the Opposition speakers have spoken as if they were not concerned with the pur-

### [Shri Chimanbhai Mehta]

sent-day situation. This textile policy is taking care of the production and the growth of the production. textile policy takes care of the consumer to provide a cheaper cloth. This policy takes care of the farmers so that cotton should be grown more and more and that remunerative price should be offered to them. This texthe policy takes care also of the workers' welfare, although I am little afraid whether with the modernisation of the mills the workers are going to be retrenched or not. That should be clarified by our Minister. With these four aspects which are very relevant tor the new textile policy this policy has taken care of the growth of production, the consumers' interests, and the farmers' interests and the workers' interests-I do not understand the modernisation should be considered as trying to create more and more unemployment. When the State sector is there, when 125 NTC mills are functioning under NTC and the State has taken care of the closed mills by taking them under its own management, let us not create only a fear complex. Let us warn the Minister that there should not be more unemployment, that there should not be more closures. should be a little hopeful about it. We should also have some consideration for the foreign market also because we are earning, according to this policy document, twenty per cent of the foreign exchange we are getting by exporting textiles I may be corrected. The figure is a little more than what is indicated in other documents. Whatever it may be, textiles are one of the very important resources for earning the foreign exchange. And therefore, the modernisation is a must, Those who are giving so many warnings about the modernisation, are not taking any care of this export aspect or growth of our industry from that angle.

Now, about the handloom sector, the people who do not wear the handloom cloth at all have shown concern about it. About the handloom sector, I have

gone through the document. handloom sector wants raw material, yarn. Yarn is going to be provided at a reasonable price and in the required quantity. Then the handloom sector is guaranteed about sale of its products. Regarding marketing of handloom produce the entire produce will be consumed by the State to provide cheap cloth or janata cloth for the people. Therefore, no problem of marketing there. The handloom is sector is also going to be modernised. It is a good thing. Then the handloom workers are going to be given housing facilities. It is a good measure. These handloom workers are also being given loans. When we are giving so much facilities to the handloom sector, I do not think that one should be panicky about this sector.

**Policy** 

Of course, modernisation is required for the foreign market. I think all the aspects have been taken care of. once again request our Honourable Minister that when the workers are retrenched by the mill owners Government should ensure that there is modernisation without tears. Because the mili owners when they try to modernise, they try to overthrow the workers ruthlessly. That should be taken, because the workers are supporting this Government and this textile policy. They should not suffer on this count. Otherwise one of the very good textile policy that has been formulated will suffer, future the criticism might come that this textile policy was worked out in favour of some vested interests also.

With this warning, I welcome new textile policy and request Honourable Minister to take care about implementation. Thank you.

THE DEPUTY CHAIRMAN: Prof. C. Lakshamanna, please take only five minutes.

PROF. C. LAKSHMANNA (Andhra Pradesh): Madam Deputy Chairman. since the time is a constraint, I will straightway take up the made by the Minister just now on the

Short Duration Discussion on the

door of the House which has been a repetition of what he had made earlier that he is able to create ten lakh employment opportunities as a result of this textile policy. The reasons given are very simplistic that a worker works for 150 days in a year and produces 4 metres of cloth per day. He also stated that 900 million metres of cloth which would minus 300 million metres of cloth which is at present produced comes to 600 million metres of additional requirement. If 600 million metres are divided by 600 it will be one million job opportunities in handloom Therefore, there are ten lakh employment opportunities. But big but is: will the Minister realise the implication of this statement? a person works for 150 days in 365 days -what type of employment is this? ! it full employment? Is it under-employment? Is it unemployment? Some hon. friends have said that it has not crossed under-employment. As a result of this policy he will be creating under-employment opportunities of ten lakhs in this country by which he will be only distributing poverty? He will be only distributing unemployment. On the other hand, if he is prepared to guarantee and assure this House that he would pay Rs. 10/- per metre-if he is prepared to say "Let me assure on the floor of this House that I-will give Rs., 10 per metre for the cloth that is produced over and above the cost that is involved in giving the yarn and the incidental expenditure." Of course, it comef to 600x10x600/12---Rs. 500-which is still grazing on the poverty line; it is just perhaps a little above. Even if he is prepared to assure that he would give Rs. 10 per metre to that unfortunate weaver who is bringing in the employment opportunities then and then alone he would be able to bring them above the poverty line. If that is the objective of this Government, let' this Government do whatever want. What is the point in talking about millions or lakhs of job opportunities without realising the implications. Is it so simplistic? If it is so simplistic by now the country would

have been having full employment. But this Government for 37 years has failed and by advocating a policy of this nature he is only making sure to the world that they are not serious about what they are doing. This is the first point.

There are so many points on which I have done research, but I am unable to point them out due to constraint of time. Then I will read out one statement:

C P. M.

"I agree that unless and until we can ensure regular supplies of yam at reasonable price to the handloom weavers and until and unless, we can move towards modernization of the looms, it will not be possible bring down the cost of production and unless we bring down the cost of production, it would be difficult to make it and it would not be possible to compete with the two other sectors".

This is a statement made-Madam, do you know, who made this statement? The Minister of State for Commerce made this statement in this House. Only about three months back. the Minister for Commerce made this statement in this House that unless these three conditions are fulfilled the handloom industry will not be able to compete with the powerloom industry and the mills. I now want to know: has the Minister taken any steps to ensure such conditions as laid down by the Minister of State for Commerce for What are those steps taken? itself? Has he made any efforts, envisaged any efforts to supply yarn at reasonable prices to the weavers? How he will create ten lakhs of jobs in this . country and fulfil the target of creating ten lakhs of employment opportunities in this country. What is the effect this statement, Madam, which the Minister delivered on the floor of the House? Then, Madam, in pursuance of the policy of modernization, of taking the country to the 21st century, they wanted to have a new textile policy for which a Committee was

#### [Prof. C. Lakshmanna]

appointed with the Secretary of Commerce as the Chairman and the Committee has submitted its report. Whether that report has been forming the basis for the new textile policy or not. we do not know, because this Committee's report has not been placed on the floor of the House. This House has every right to know what is the conclusion drawn by the Committee which has been appointed? But you will not do it. At the same time, you go one step further clarifying that it is secret. Is it a nuclear bomb? Is it something which is affecting the national interest so much that you will have to classify that document as secret. Therefore, I demand from the Minister for Textiles that he should make it possible to place the report on the floor of the House. (Interruption)...

THE DEPUTY CHAIRMAN: He started it a little rate. Let him conclude.

PROF. C. LAKSHMANNA: concluding. I am concluding with two statement. These two statements are arising out of the two policy statements of 1981 and 1985. These are two statements of this very Government, if anybody wants to compare that what is the type of protection that is being given to handloom industry even in 1981 policy resolution and what is the type of protection that is being given in the 1985 resolution. Therefore, I draw the attention of this House to kindly go through these two reports. For want of time, I am not quoting. Otherwise, I would have quoted and showed how the present textile policy. as enunciated by this Textile Minister is nothing but a slap, a slur on the handloom weavers. He is kicking so hard at the back of the handloom weaver today that he will go deep into the debris from where he will never be able to come back and if that is the intention of the Government I must congratulate the Minister, kudos to him, congratulation to him for having thrown off 1 crore of people who are depending upon handloom industry into nightmare.

THE DEPUTY CHAIRMAN: Please conclude.

PROF. C. LAKSHMANNA: Thank you very much.

HALF-AN-HOUR DISCUSSION
On points arising out of the answers
given in the Rajya Sabha on the 14th
March, 1985, to Starred Question 15
regarding vacant posts in the Jawaharlad Nehru Institute of Post-Graduate
Medical Education and Research. Pondicherry and on the 20th March, 1985,
to Starred Question 105 Regarding Derecognition of Degrees of Coimbatore
Medical College and the Jawaharlad
Nehru Institute of Post Graduate Medical
Cal Education and Research, Pondi-

THE DEPUTY CHAIRMAN: We are starting half-an-hour discussion. Five minutes late, we are starting it. At 6.35, we will finish. Shri Gopalasamy will take 15 minutes. Then the Minister will reply. Where is the Minister?

cherry

SHRI V. GOPALSAMY (Terril Nadu): He has gone somewhere.

THE DEPUTY CHAIRMAN: You start now.

SHRI V. GOPALSAMY: No, no. i cannot start it. Let the Minister come. Then I will initiate it.

THE DEPUTY CHAIRMAN: The Minister has come. Now you stark. We are starting the discussion at 6.05 and we will finish it up at 6.35. 15 minutes will be taken by Shri V. Gopalsamy. Then the Minister will reply. Then there will be a few questions and at 6-35 it will be over. Halfan-hour.